ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/50846/2026	MAJHAR KHAN	BADRINARAYAN PANDA	/ /	
		VS	VS	()	
		SURYODAY SMALL FINANCE BANK LTD., MUMBAI		//	
2	D-BLAPL/32895/2026	JITENDRA SAHA	GOPAL PRASAD LAL	BURLA /409 /2026	AOR20220002350C202600028
	BLAPL/11413/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		GR/0000614/2026	
3	D-BLAPL/32896/2026	PROBIR BISWAS	SWARAJ PATEL	/ /	AOR20220000246C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/32899/2026	BANA @BANAMBER BHOI	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /318 /2026	AOD20260000401C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/32900/2026	SADRE ALAM	SARBESWAR SAHOO	MATHILI /257 /2024	AOD20220004505C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/32904/2026	GANGADHAR DIGAL @ GANGA	MAHES DAS	SARANGADA /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/32905/2026	AJU BADASETH	MAHES DAS	KOTOAGARH /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/32907/2026	KUSUMAIT DEVI	PABITRA KUMAR NAYAK	PLANTSITE /799 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/32908/2026	PRABHAT BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/32909/2026	SIDHANTA SAHU	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/32910/2026	EKBUL @ SK SAHIL	KULDEEP MOHANTY	BAISINGA /429 /2026	AOD20240000012C202600332
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/32911/2026	MALLIK JAHIR	ANITA SAHOO	RASGOBINDPUR /507 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/32912/2026	JAGANATH BHUYAN	PRADEEP KUMAR DAS	BHANJANAGAR /441 /2026	AOR20220001207C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/32914/2026	BALARAM DHALI	RAJIB LOCHAN PATTNAIK	MALKANGIRI /409 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/32915/2026	LALU GANDA	RAJIB LOCHAN PATTNAIK	MUDULIPODA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/32916/2026	CHENDRA SALBAM	RAJIB LOCHAN PATTNAIK	KALIMELA /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/32918/2026	RAMMURTY SALBAM	RAJIB LOCHAN PATTNAIK	KALIMELA /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/32919/2026	JAGANATH @ JAGANNATH SAHOO	BISWAJIT SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/32922/2026	PABITRA NAIK	SUSANTA KUMAR SAHU	CYBER CRIME AND ECONOMIC OFFENCES, BARGARH /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/32924/2026	URDHABA PANDAKA @ KANA	MANAS KUMAR CHAND	POTTANGI /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/32925/2026	BIBHUTI BHUSAN DAS	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /318 /2026	AOD20260000401C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/32927/2026	KAMULU PANADKE @ PANDKA	MANAS KUMAR CHAND	POTTANGI /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/32932/2026	PARAMESWAR BINDHANI	HEMANTA KUMAR MOHANTA	BAISINGA /361 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32935/2026	JHARANA BADI	SHYAM SUNDAR TRIPATHY	CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32936/2026	KALU @ SWADHIN MOHAPATRA	PRANAB RANJAN CHHATOI	KANAS /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32940/2026	BIJU BEHERA	NIRANJAN PANDA	GOCHHAPADA /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32944/2026	NAKULA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32954/2026	PRASANTA PALEI	JUGALA KISHORE PANDA	SUBALAYA /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32956/2026	DAYANIDHI PRADHANI	JUGALA KISHORE PANDA	PADMAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32960/2026	SK. RIYASAT AHAMMAD	SMRUTI RANJAN ROUT	NISCHINTAKOILI /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32962/2026	SUVENDU BEHERA	BINAYA BHUSAN ROUTRAY	KEONJHAR SADAR /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32963/2026	RAMESH JAGATSINGH	AMITAV TRIPATHY	ITAMATI /354 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32968/2026	PINTU SAHU	NIRANJAN MAHARANA	RENGALI /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32973/2026	JITU NAYAK	JUGALA KISHORE PANDA	GUNUPUR /216 /2024	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/32974/2026	RAJNISH KUMAR SINGH	SURENDRA KUMAR BISWAL	PHIRINGIA /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/32977/2026	SK.TOPHAN @ TOFAN @ SK.TUFAN	SURESH KUMAR JENA	RASGOBINDPUR /507 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/32979/2026	MUNA DIN @ MUNNADIN	SK. ZAFARULLA	MACHHKUND /133 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/32980/2026	AKSHAYA KUMAR PATRA	SK. ZAFARULLA	KONARK /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/32982/2026	RAJA @ BHARATIYA BHOI	SK. ZAFARULLA	GOP /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/32983/2026	KARUNAKAR PANIGRAHI	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/32986/2026	JAGU @ SAFIRUDDIN SAHA	SK. ZAFARULLA	SIMULIA /324 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/32987/2026	DILLIP MANDAL @ DILIP MANDAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/32988/2026	INDRAJIT MANDAL	AMULYA RATNA PANDA	PHIRINGIA /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/32990/2026	PRAFULLA KUMAR SETHI	SURYAKANTA DWIBEDI	RANPUR /214 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/32991/2026	BIBHUTI BHUSAN JENA	SUKANTA KUMAR NAYAK	PURUNABAZAR /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/32992/2026	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAYAK	SURYAKANTA DWIBEDI	SAMBALPUR VIGILANCE /69 /2010	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
47	D-BLAPL/32994/2026	JAMARAJ MAJHI	DUSHMANTA SAHOO	PATTAPUR (DIGAPAHANDI) /494 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/32995/2026	JITENDRA DIGAL	SURYAKANTA DWIBEDI	PHULBANI TOWN /70 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/33000/2026	KALIA @ NIRANJAN ROUT	SAMARENDRA MOHANTY	NAUGAON /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/33005/2026	BIKKI BEHERA @ VIKKI BEHERA	RAJIB RATH	RAYAGADA TOWN /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/33010/2026	NARAYAN SWAIN	BIBHUTI RANJAN SWAIN	TOMANDO /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/33011/2026	RASHMIRANJAN BARIK @ SUKA	SAPAN KUMAR LENKA	SAHADEV KHUNTA /391 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/33013/2026	PRASANTA KUMAR NANDA @ BADAL	SAPAN KUMAR LENKA	SAHADEV KHUNTA /391 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/33015/2026	BIDYADHAR PRADHAN	PRASANTA KUMAR JENA	ANGUL SADAR PS /811 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/33017/2026	KALIA @ RANJIT NAHAK	ARUN KUMAR DAS	MAHABIROD /15 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/33018/2026	BIKRAM KESHARI SAHOO	BIBHUTI BHUSAN MISHRA	EOW,BHUBANESWAR /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/33031/2026	KALIA PARIDA @ UMAKANTA	KABIRAJ PRADHAN	BANAPUR P.S. /247 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/33032/2026	DEBRAJ SAHU	SANTOSH KUMAR DASH	MUNIGUDA /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/33034/2026	DURGASHANKAR PANIGRAHI	USHARANI PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/33035/2026	NABAKISHORE PALEI	BIBHUTI RANJAN MOHANTY	PURUNAKOTE /107 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/33036/2026	KANISH MISHRA	SOUMYA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/33040/2026	MD.MUMTAZ @ MD.MUMTAJ	SOUMYA RANJAN DAS	SECTOR-7 /118 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/33041/2026	LALITA HARIJAN	SUBHASISH DAS	CHITRAKONDA /135 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/33043/2026	CHEKITAN KATA @ SIDHANT	LOKESH GOURAV MOHARANA	SINDHIKELA PS /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/33044/2026	KUNDAN SAHU	SUNIL KUMAR PANDA	JHARSUGUDA /519 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/33045/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	RANPUR /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/33046/2026	LIPUN BISOYI	SIDHARTHA SANKAR RAY (2)	SURADA /511 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/33047/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	NAYAGARH /78 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-BLAPL/33050/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	ITAMATI /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-BLAPL/33052/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	CHANDAPUR /55 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-BLAPL/33053/2026	BASISTHA SAHU	AMITAV TRIPATHY	BINIKA /241 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-BLAPL/33054/2026	MAHESH MALLICK	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-BLAPL/33056/2026	PRAKASH PRADHAN	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-BLAPL/33059/2026	BAPUNU @ASHISH KUMAR MALIK	PANCHANAN PANIGRAHI	SIMULIA /324 /2026	AOD20250000009C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-BLAPL/33061/2026	DIPAK JENA	JAYADEBA BEHERA	/ /	AOD20240000366C202600172
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-BLAPL/33062/2026	AJAYA BHUYAN	LAMBODAR ACHARI	TARASINGI /290 /2026	AOR20220001311C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-BLAPL/33071/2026	ANITA SINGH	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025	AOR20220001298C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-BLAPL/33072/2026	LAXMAN DAS	LAMBODAR ACHARI	BHANJANAGAR /614 /2026	AOR20220001311C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-BLAPL/33073/2026	CHARAN BEHERA	LAMBODOR ACHARI	/ /	AOR20220001311C202600152
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-BLAPL/33074/2026	MD. ABID	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025	AOR20220001298C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-BLAPL/33075/2026	PRAKASH CHHATAR	RAKESH KUMAR DAS	SAMBALPUR TOWN /142 /2025	AOR20220001298C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
82	D-BLAPL/33076/2026	BIPRA CHANDRA RAWAL@BHOLU	ABHISHEK SAHOO	BOLANGIR TOWN /445 /2026	AOD20240000942C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-BLAPL/33077/2026	SHIBA NAIK	ABHISHEK SAHOO	BOLANGIR TOWN /445 /2026	AOD20240000942C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-BLAPL/33079/2026	NABINA PATRA	TAPAN NAYAK	NCB BHUBANESWAR /11 /2025	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
85	D-BLAPL/33083/2026	DEBIPRASAD PRADHAN @ LIPU	AMAR KUMAR MOHANTY	CHANDAPUR /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-BLAPL/33085/2026	ESHA JANI	BIDYALOK MOHAPATRA	BADAGADA /244 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-BLAPL/33087/2026	SANTOS KUMAR MAHANAND	DR. JANMEJAYA RAY	M.V.79 /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-BLAPL/33089/2026	GOPAL GAMANGA	BIDYALOK MOHAPATRA	BADAGADA /244 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-BLAPL/33090/2026	BHARATA KUMAR MAHARANA @ BHARAT	BHABANI SANKAR MISHRA	CYBER CRIME AND ECONOMIC OFFENCES, GAJAPATI /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
90	D-BLAPL/33091/2026	SANTOSH KUMAR ACHARYA	UPASIKA SAMANTARAY	BARAMBA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-BLAPL/33098/2026	SUJIT JENA @ MUNA	SANGITA MOHANTY	RAMACHANDRAPUR /346 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/33100/2026	ASHOK NAYAK	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/33105/2026	SRIKANTA BISHOYI @BISOYI	LAMBODAR ACHARI	BHANJANAGAR /952 /2026	AOR20220001311C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CMP/50714/2026	PANKAJINI JENA	BISWAJIT MOHAPATRA	/ /	
		VS	VS	()	
		NARAYAN JENA		//	
95	D-CMP/50744/2026	ARATI HARESH KUMAR ADWANI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		ARVIND KUMAR SHAH		//	
96	D-CMP/50832/2026	SARIKA SARANGI	RAMDAS ACHARY	/ /	
		VS	VS	()	
		RAJESH KUMAR PANDA		//	
97	D-CMP/50833/2026	YASMIN KHATUN	SK. ATTIULLAH	/ /	
		VS	VS	()	
		MAMTAJ BEGUM		//	
98	D-CMP/50843/2026	ISWAR SASMAL	SUBRAT KUMAR NAYAK	/ /	
		VS	VS	()	
		HARI SETHY		//	
99	D-CMP/50859/2026	SATYABAN PATRA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		KANHU CHARAN SANDHA		//	
100	D-CMP/50872/2026	TAILA@TRILOCHAN PRADHAN	RAMAKRISHNA NAIK	/ /	
		VS	VS	()	
		KAILASH CHANDRA PRADHAN		//	
101	D-CMP/50904/2026	SUSHANTA SAHOO	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		SURESH CHANDRA DEY		//	
102	D-CMP/50946/2026	JYOTI PRAVA PATI	ALOK KUMAR PANDA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CMP/50952/2026	PALWAN KOLO @ KOLHO	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		PURNA KOLHO		//	
104	D-CMP/50954/2026	MANMOHAN MAJHI	MONOMOY BASU	/ /	
		VS	VS	()	
		BHAGABAT @ BHAGYADHAR MAJHI		//	
105	D-CMP/50956/2026	KUNTALA BARIK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		KANCHANA BARIK		//	
106	D-CMP/51057/2026	CHINMAYA KUMAR SAHOO	LAKSHMAN MISHRA	/ /	
		VS	VS	()	
		SANTILATA KHUNTIA		//	
107	D-CMP/51091/2026	BIBHU RANJAN SAHOO	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600129
		VS	VS	()	
		PRASANT KUMAR ROUT		//	
108	D-CMP/51093/2026	DHARMENDRA ALIAS DHARMENDRA KUMAR BISWAL	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600130
		VS	VS	()	
		BIMAL KUMAR BISWAL		//	
109	D-CMP/51131/2026	CHAKRADHAR SAHOO @ CHAKRA	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		GADADHAR SAHOO		//	
110	D-CMP/51148/2026	DHIREN KUMAR DASH	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		KETAKI NAIK		//	
111	D-CONTC/50686/2026	ZYABIDA BEGUM	ADV	/ /	AOD20240000338C202600227
	CONTC/7464/2026	VS	VS	()	
		BIRENDRA KORKORA,IAS, DIRECTOR SECONDARY EDUCATION, ODISHA		//	
112	D-CONTC/50687/2026	ROJALIN PATTNAIK	SRINIVAS MOHANTY	/ /	AOR20230000802C202600114
	CONTC/7465/2026	VS	VS	()	
		YESHWANT KUMAR JETHWA,IPS, PRINCIPAL SECRETARY G.A (VIGILANCE) DEPTT.		//	
113	D-CONTC/50701/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/7408/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/50702/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7398/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCEC DEPARTMENT, BHUBANESWAR		//	
115	D-CONTC/50706/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7452/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
116	D-CONTC/50707/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7427/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
117	D-CONTC/50709/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7412/2026	VS	VS	()	
		THE EXECUTIVE ENGINEER, BALASORE IRRIGATION DIVISION, BALASORE		//	
118	D-CONTC/50711/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7411/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
119	D-CONTC/50712/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7433/2026	VS	VS	()	
		THE ENGINEER IN CHIEF,SECHA SADAN,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
120	D-CONTC/50717/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7457/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
121	D-CONTC/50718/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7420/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
122	D-CONTC/50719/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7432/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
123	D-CONTC/50722/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7434/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
124	D-CONTC/50723/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7407/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
125	D-CONTC/50724/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/7443/2026	VS	VS	()	
		SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
126	D-CONTC/50726/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7409/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
127	D-CONTC/50727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7419/2026	VS	VS	()	
		THE ENGINEER IN CHIEF,SECHA SADAN,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
128	D-CONTC/50728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7455/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
129	D-CONTC/50729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7417/2026	VS	VS	()	
		THE SECRETARY , IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR ,KHURDA		//	
130	D-CONTC/50730/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7391/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPT.,ODISHA		//	
131	D-CONTC/50733/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7453/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
132	D-CONTC/50734/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7405/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECY., WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
133	D-CONTC/50735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7424/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
134	D-CONTC/50736/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7399/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
135	D-CONTC/50737/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7389/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA		//	
136	D-CONTC/50738/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7410/2026	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE SECRETARY, IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR, KHURDA		//	
137	D-CONTC/50740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7392/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
138	D-CONTC/50741/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7396/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY , WATER RESOURCES DEPT.,ODISHA		//	
139	D-CONTC/50742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7458/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
140	D-CONTC/50743/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7400/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, BARIPADA IRRIGATION CIRCLE,MAYURBHANJ		//	
141	D-CONTC/50747/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7430/2026	VS	VS	()	
		THE ENGINEER IN CHIEF,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
142	D-CONTC/50749/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7402/2026	VS	VS	()	
		THE SECRETARY, IRRIGATION DEPARTMENT, BHUBANESWR, KHURDA		//	
143	D-CONTC/50750/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7414/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
144	D-CONTC/50751/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7435/2026	VS	VS	()	
		THE PRINCIPAL, SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
145	D-CONTC/50752/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7416/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
146	D-CONTC/50753/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7403/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
147	D-CONTC/50754/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7418/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	

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FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/50755/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7406/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
149	D-CONTC/50756/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7401/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
150	D-CONTC/50757/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7394/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
151	D-CONTC/50758/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7390/2026	VS	VS	()	
		ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
152	D-CONTC/50759/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7437/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
153	D-CONTC/50761/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7442/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
154	D-CONTC/50762/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7395/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
155	D-CONTC/50764/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7431/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, BERHAMPUR IRRIGATION CIRCLE,		//	
156	D-CONTC/50765/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7421/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
157	D-CONTC/50766/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7397/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
158	D-CONTC/50767/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7451/2026	VS	VS	()	
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
159	D-CONTC/50768/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CONTC/7447/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
160	D-CONTC/50769/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7448/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT,BHUBANESWAR		//	
161	D-CONTC/50772/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7428/2026	VS	VS	()	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
162	D-CONTC/50773/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7446/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
163	D-CONTC/50774/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7436/2026	VS	VS	()	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
164	D-CONTC/50777/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7439/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
165	D-CONTC/50779/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7415/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
166	D-CONTC/50783/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/7454/2026	VS	VS	()	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
167	D-CONTC/50786/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7425/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
168	D-CONTC/50789/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7423/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
169	D-CONTC/50791/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7422/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
170	D-CONTC/50796/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7426/2026	VS	VS	()	

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FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE COMMISSIONER CUM SECRETARY WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
171	D-CONTC/50797/2026	DHANANJAY MARNDI	ADV	/ /	AOR20220001535C202600338
		VS	VS	()	
		RASHMI RANJAN NAYAK, ADDITIONAL SECRETARY AND DIRECTOR, CAD-PIM, WATER RESOURCES DEPT, ODISHA		//	
172	D-CONTC/50798/2026	MANAS RANJAN PANIGRAHI	ADV	/ /	AOR20220001535C202600339
		VS	VS	()	
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
173	D-CONTC/50800/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7429/2026	VS	VS	()	
		THE CHIEF ENGINEER AND BASIN MANAGER, ANGUL		//	
174	D-CONTC/50806/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7393/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
175	D-CONTC/50810/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7404/2026	VS	VS	()	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
176	D-CONTC/50812/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/7413/2026	VS	VS	()	
		THE SECRETARY, IRRIGATION AND POWER DEPARTMENT, BHUBANESWAR		//	
177	D-CONTC/50827/2026	SANIMANI MAJHI	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK,IAS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT ,KHURDA		//	
178	D-CONTC/50842/2026	PRAFULLA KUMAR MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		SONAMIKA RAY, OES, DISTRICT EDUCATION OFFICER, KHURDA		//	
179	D-CONTC/50862/2026	RAJIB LOCHAN SWAIN@ RAJIB SWAIN	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		BISWA BISRUTA TRIPATHY, TAHASILDAR, KHANDAPARA		//	
180	D-CONTC/50864/2026	PRADIP KUMAR SWAIN	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		BISWA BISRUTA TRIPATHY, TAHASILDAR, KHANDAPARA		//	
181	D-CONTC/50870/2026	PUNA SWAIN @ JANAKI SWAIN	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		BISWA BISRUTA TRIPATHY, TAHASILDAR, KHANDAPARA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/50873/2026	SITAKANTA DASH	ADV.	/ /	
		VS	VS	()	
		VINAYTOSH MISHRA, IPS, THE DIRECTOR GENERAL OF POLICE, ODISHA		//	
183	D-CONTC/50877/2026	BINOD BIHARI RAM	ADV.	/ /	
		VS	VS	()	
		DR.MONA SHARMA, I.A.S, SECRETARY R.D.DEPT., GOVT. OF ODISHA, BHUBANESWAR		//	
184	D-CONTC/50890/2026	AJAYANANDA SAHOO	ADV.	/ /	
		VS	VS	()	
		PROF. R.G.MURALI KRISHNA, REGISTRAR, CENTRAL SANSKRIT UNIVERSITY, JANAKPURI, NEW DELHI		//	
185	D-CONTC/50893/2026	MANAGING COMMITTEE OF AISHNESWAR DHANDAMUL	ADYALAK BIDYAPITHA, BRAHMANIA, PURI	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
186	D-CONTC/50899/2026	DWIJARAJ NAIK	ADV	/ /	AOD20240000311C202600083
		VS	VS	()	
		ARINDAM DAKUA, DIRECTOR OF MUNCIPAL ADMINSTRATION CUM EX- OFFICIO, ADDL. SECRETARY HOUSING AND URBA		//	
187	D-CONTC/50900/2026	GOBARDHAN BISWAL	ADV	/ /	AOD20220004576C202600124
		VS	VS	()	
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//	
188	D-CONTC/50901/2026	MANAGING COMMITTEE OF SRI JAGANNATH BIDYAPITHA, RANGAMATIA, MAYURBHANJ	ADV	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
189	D-CONTC/50905/2026	NIRANJAN BHUYAN	ADV	/ /	AOD20220004576C202600125
		VS	VS	()	
		CHANCHAL RANA , COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//	
190	D-CONTC/50907/2026	MANAGING COMMITTEE OF GADADHAR GIRLS HIGH SCHOOL, BALASORE	ADV	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
191	D-CONTC/50908/2026	DILLIP MANDAL	ADV	/ /	AOD20220004576C202600123
		VS	VS	()	
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//	
192	D-CONTC/50912/2026	M.D KAIJUM	ADV	/ /	AOD20220004576C202600126
		VS	VS	()	
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//	
193	D-CONTC/50914/2026	BISHNU MAHALIK	ADV	/ /	AOD20220004576C202600127

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		VS	VS	()	
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C),		// BHUBANESWAR	
194	D-CONTC/50917/2026	N.GANESH RAO	ADV	/ /	AOD20220004576C202600132
		VS	VS	()	
		CHANCHAL RANA, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION (B.M.C),		/ BHUBANESWAR	
195	D-CONTC/50918/2026	RABINDRA KUMAR AICH @ AYACH	ADV	/ /	AOR20220001600C202600333
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
196	D-CONTC/50919/2026	SUSHREE LABANYABATI PARIDA	ADV.	/ /	
		VS	VS	()	
		ANANYA DAS, I.A.S, STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, KHORDHA		//	
197	D-CONTC/50921/2026	TRAILOKYA SWAIN	ADV	/ /	AOR20220001600C202600334
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
198	D-CONTC/50923/2026	PRABODHA KUMAR SAHOO	ADV	/ /	AOR20220001600C202600335
		VS	VS	()	
		PRATIK KUMAR DASH, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK		//	
199	D-CONTC/50932/2026	DILIP KUMAR PATI	Debidutta Mohapatra	/ /	AOD20220004576C202600140
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
200	D-CONTC/50934/2026	JAGABANDHU ROUT	Debidutta Mohapatra	/ /	AOD20220004576C202600133
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
201	D-CONTC/50937/2026	MD. ALISHAN	Debidutta Mohapatra	/ /	AOD20220004576C202600135
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
202	D-CONTC/50940/2026	DAKTAR PATRA	Debidutta Mohapatra	/ /	AOD20220004576C202600139
		VS	VS	()	
		CHANCHAL RANA,IAS		//	
203	D-CONTC/50941/2026	ARJUN KUMAR DAS	Debidutta Mohapatra	/ /	AOD20220004576C202600138
		VS	VS	()	
		CHANCHAL RANA , IAS		//	
204	D-CONTC/50943/2026	UTKAL SAHOO	Debidutta Mohapatra	/ /	AOD20220004576C202600137
		VS	VS	()	

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		CHANCHAL RANA,IAS		//	
205	D-CONTC/50945/2026	BABAR ALI	Debidutta Mohapatra	/ /	AOD20220004576C202600136
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
206	D-CONTC/50955/2026	PRAMOD KUMAR BASANTARA	ADV.	/ /	
		VS	VS	()	
		PROF. DR.JYOTISH CHANDRA CHOUDHURY, MEDICAL SUPT., S.C.B. MEDICAL COLLEGE AND HOSPITAL, CUTTACK		//	
207	D-CONTC/50959/2026	KARUNAKAR MALLIK @ MALLICK	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S.		//	
208	D-CONTC/50981/2026	PRASANNI DAS	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		TAPATI PATTANAIK, C.E.O., THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI		//	
209	D-CONTC/50990/2026	ARATIBALA SAHU	SANGRAM JENA	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR ,HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
210	D-CONTC/50999/2026	SUBHAS CHANDRA PARIDA	ADV.	/ /	
		VS	VS	()	
		JAYANTA JAYSING, TAHASILDAR, BHUBANESWAR		//	
211	D-CONTC/51001/2026	DR.RAJENDRA KUMAR MAHAPATRA	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
212	D-CONTC/51006/2026	UMAKANTA SAHU	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
213	D-CONTC/51011/2026	DEVI PRASAD PADHEE	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
214	D-CONTC/51030/2026	PRASANTA KUMAR PARIDA	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
215	D-CONTC/51034/2026	SAMITA KUMARI PATTNAIK	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	

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216	D-CONTC/51046/2026	DR.MANAS RANJAN MISRA	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
217	D-CONTC/51069/2026	AMIYA BHUSAN DASH	Swapnil Roy	/ /	AOR20220001600C202600336
		VS	VS	()	
		DEEPAK KUMAR PARHI, DEO, PURI		//	
218	D-CONTC/51071/2026	RAJAN KUMAR DAS	SUDESHNA PAL	/ /	AOD20260000117C202600074
		VS	VS	()	
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//	
219	D-CONTC/51073/2026	SANTOSH KUMAR SAHU	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
220	D-CONTC/51075/2026	SURENDRA KUMAR PRUSTY	SUDESHNA PAL	/ /	AOD20260000117C202600075
		VS	VS	()	
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//	
221	D-CONTC/51077/2026	BENUDHAR BASANTARA	SUDESHNA PAL	/ /	AOD20260000117C202600076
		VS	VS	()	
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY		//	
222	D-CONTC/51081/2026	SRINIBAS SABAT	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
223	D-CONTC/51084/2026	DR.PRADEEPTA KUMAR PATANAIK	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
224	D-CONTC/51087/2026	DR.KALA CHAND DASH	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
225	D-CONTC/51092/2026	GEET ROSALYN	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALLA NAIK, IAS		//	
226	D-CONTC/51095/2026	SWARNALATA MOHANTY	NIRANJAN BEHERA	/ /	AOD20250001173C202600006
		VS	VS	()	
		SMRUTI RANJAN MOHANTY		//	
227	D-CONTC/51101/2026	P.BARSHA RANI PATRA	ADV.	/ /	

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		VS	VS	()	
		SASHIKANTA ROUT, THE INSPECTOR IN CHARGE, AIR FIELD POLICE STATION, KHORDHA		//	
228	D-CONTC/51105/2026	SANJAY KUMAR DAS	ADV.	/ /	
		VS	VS	()	
		UMAKANTA SAHU,THE INSPECTOR-IN-CHARGE, MANGALABAG POLICE STATION, CUTTACK		//	
229	D-CONTC/51107/2026	ANANTA GOPAL SAHU	ADV.	/ /	
		VS	VS	()	
		MANISH AGARWAL, IAS		//	
230	D-CONTC/51113/2026	MINAKETAN JENA	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
231	D-CONTC/51116/2026	SURENDRA TANTI	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
232	D-CONTC/51119/2026	CHAKRADHAR PALEI	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
233	D-CONTC/51124/2026	BIRANCHI NARAYAN MISHRA	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N., IAS		//	
234	D-CONTC/51126/2026	BIKASH CHANDRA ROUT	Debidutta Mohapatra	/ /	AOD20220004576C202600141
		VS	VS	()	
		CHANCHAL RANA, IAS		//	
235	D-CONTC/51129/2026	B.LAXMI	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR ,HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
236	D-CONTC/51135/2026	VIKRAM PATNAIK	RASHMIKANTA MAHALIK	/ /	
		VS	VS	()	
		JAYANTA KUMAR JAYASINGH, O.A.S., TAHASILDAR, BHUBANESWAR		//	
237	D-CONTC/51141/2026	BABULA SAHU	ADV.	/ /	
		VS	VS	()	
		VEDBHUSAN, IAS		//	
238	D-CONTC/51144/2026	HEMSAGAR NAG	ADV.	/ /	
		VS	VS	()	

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		SANJAY KUMAR SINGH, I.A.S.		//	
239	D-CONTC/51149/2026	DR.SUCHITRA BEHERA	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//	
240	D-CONTC/51155/2026	KABITA MOHARANA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT., KHURDA		//	
241	D-CONTC/51165/2026	DEBENDRA KUMAR PADHI	SAMIR KUMAR MISHRA	/ /	
		VS	VS	()	
		DIPTESH KUMAR PATTNAYAK, IPS,DIRECTOR, DIRECTORATE OF PRINTING, STATIONERY AND PUBLICATION, CUTTACK		//	
242	D-CONTC/51176/2026	PUSPANJALI DAS	ADV.	/ /	
		VS	VS	()	
		JAYANT KUMAR JAYSING, O.A.S., TAHASILDAR, BHUBANESWAR		//	
243	D-CONTC/51185/2026	PRAHALLADA BEHERA	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S		//	
244	D-CONTC/51206/2026	DHARANIDHAR SAMAL	ADV.	/ /	
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, IAS		//	
245	D-CONTC/51221/2026	ARJUNA PRADHAN	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
246	D-CONTC/51235/2026	SATYAPRIYA SAHOO	ADV.	/ /	
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, IAS		//	
247	D-CONTC/51242/2026	SURESH CHANDRA DAS	ADV.	/ /	
		VS	VS	()	
		SURYA KUMAR NAYAK, OAS, TAHASILDAR, BHOGRAI		//	
248	D-CONTC/51250/2026	DASAMAT MARNDI	Dhananjaya Mund	/ /	AOR20220001492C202600256
		VS	VS	()	
		DR ARABINDA KUMAR PADHEE, IAS		//	
249	D-CRLA/32945/2026	BHARAT @ BHARATA JENA	PARSURAM PANDA	KHAIRA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-CRLA/32946/2026	MANAS KUMAR JENA @ MANAS JENA @ ANANTA	PARSURAM PANDA	KHAIRA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-CRLA/32978/2026	SACHINDRA NATH	ARIJEET MISHRA	JAJPUR ROAD /529 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-CRLA/33016/2026	BIJAY KUMAR PANDA	SURYAKANTA DWIBEDI	/ /	AOR20220001245C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-CRLLP/33063/2026	STAE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	S.P.(CID-CRL),CUTTACK /17 /2010	LOD20240000194C202600389
		VS	VS	()	
		BISESWAR MAHATO		//	
254	D-CRLMC/32903/2026	SRIKRISHNA PRADHANI	MAHES DAS	BALLIGUDA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-CRLMC/32930/2026	NIRAKAR MOHARANA	PRASANTA KUMAR DAS	LAXMISAGAR P.S. /460 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-CRLMC/32931/2026	PADMANABHA SAHU	SANJAY KUMAR PRADHAN	BERHAMPUR SADAR /42 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-CRLMC/32939/2026	RAM SHANKAR KHAMARI	HIMANSHU SEKHAR MISHRA	/ /0	
	CRLMC/3982/2026	VS	VS	J.M.F.C.,SONEPUR(Sonepur)	
		UMESH CHANDRA SAHOO		ICC/0000020/2024	
258	D-CRLMC/32948/2026	RELLY SAUNTA @ RELI SANTA	DIPTI RANJAN BHOKTA	DAMANJODI /118 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-CRLMC/32952/2026	SANJAYA KUMAR JENA @ SANJAY	SUSANTA KUMAR TRIPATHY	CHOUDWAR /653 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-CRLMC/32953/2026	SRIKANTA KUMAR ROUT	ANIRUDHA DAS	DHENKANAL SADAR /431 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-CRLMC/32955/2026	PRASANTA KUMAR ROUT	ANIRUDHA DAS	DHENKANAL SADAR /431 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLMC/32958/2026	RATAN @ RATNAKAR BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /399 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMC/32971/2026	BULU @ TULU GOUDA	RANJAN KUMAR NAYAK	KHALLIKOTE /56 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMC/32975/2026	MANOJ NAYAK	ARIJEET MISHRA	RAJKANIKA /255 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMC/32976/2026	MALAYA PRADHAN	AMITAV TRIPATHY	PHULBANI SADAR /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLMC/32989/2026	PRAMOD KUMAR SAHU	HIMANSHU SEKHAR MISHRA	JHARBANDH /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLMC/32993/2026	MOSHA MAJHI@MOSA MAJHI	DUSHMANTA SAHOO	ADVA /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLMC/32998/2026	SRIRAM FINANCE LTD., KENDRAPARA	RANJAN KUMAR NAYAK	PATTAMUNDAI RURAL PS /474 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMC/33026/2026	SUBHENDU KUMAR PRADHAN	SANJIB MOHANTY	BHUBANESWAR VIGILANCE /6 /2021	AOR20220001611C202600211
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
270	D-CRLMC/33042/2026	BANAMALI BARIK	SOUMYA RANJAN DAS	UDITNAGAR /157 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-CRLMC/33057/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	MAHILA P.S. BUXIBAZAR /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-CRLMC/33058/2026	BISWAJIT NAYAK	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /214 /2023	
		VS	VS	()	

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273	D-CRLMC/33066/2026	BISWAJIT MALIA	BIJAY KUMAR BEHERA	AIR FIELD P.S. /235 /2013	AOR20220001736C202600262
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-CRLMC/33086/2026	BABUL BARAD	SURENDRA KUMAR BISWAL	PHIRINGIA /133 /2024	
		VS	VS	()	
		THE STATE OF ODISHA		//	
275	D-CRLMC/33088/2026	SK. IBRAN @ SHEKH IMRAN	DURGA PRASAD PATTANAIK	KARANJIA /134 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-CRLMC/33095/2026	SHIVAM SONI	SOUMYA RANJAN DAS	PLANTSITE /994 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-CRLMC/33096/2026	NANDIGAM HEMALATA	PABITRA KUMAR DUTTA	SUNABEDA /90 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-CRLMC/33101/2026	M/S. GOLDENLAND DEVELOPERS LTD., NEW DELHI	ANANYA MISHRA	KANIHA /81 /2013	
		VS	VS	()	
		DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR		//	
279	D-CRLMC/33103/2026	SRIKANT RANA @ BALI	JAYDEEP PAL	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-CRLMC/33106/2026	PITA @PITABASA SAHU	AMIT KUMAR NATH	CHHENDIPADA /330 /2021	AOR20240000004C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-CRLMP/32913/2026	BISHNUBRATA ROUTRAY	BIJAYA KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-CRLMP/32917/2026	RABINDRADEV MAJHI	NEELAKANTHA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
283	D-CRLMP/32929/2026	VICTIM/INFORMANT	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-CRLMP/32933/2026	BIJAYA KUMAR PRADHAN	MOHAMMED RIAZ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-CRLMP/32941/2026	RITA PRADHAN	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-CRLMP/32972/2026	RAMSITESH RAY	SARADA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-CRLMP/33080/2026	JAJATI KESHARI RAY	DEBI PRASAD SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-CRLMP/33082/2026	PRADIP KUMAR NAYAK	SHASHANKA SHEKHAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-CRLMP/33094/2026	BIJAYALAXMI DAS	PADMALAYA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-CRLMP/33097/2026	RADHA S BHATT	ALOK KUMAR MOHAPATRA	/ /	AOR20220001711C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-CRLMP/33102/2026	LAXMIDHAR SETHY @ SETHI	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-CRLREV/32937/2026	DEBASMITA BEHERA	TAPOBANTA BARIK	/ /0	
		VS	VS	()	
		SATISH KUMAR BEHERA		//	
293	D-CRLREV/32984/2026	RAMESWAR SINGH @ TUNU @ RAMESWAR SINGH	SURYAKANTA DWIBEDI	BETNOTI /215 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-CRLREV/33037/2026	ROSAN SAHOO	SOUMYA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-CRLREV/33048/2026	ASHOK MALLIK @ ASHOK KUMAR MALLICK	RAMANI KANTA PATTANAIK	KUAKHIA /443 /2024	AOD20240000356C202600004

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-CRLREV/33064/2026	GANGADHAR NAG	SISIRA PANIGRAHI	BHAWANIPATNA SADAR /530 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-FAO/50852/2026	M/S. DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	PRAFULLA KUMAR MALLICK	/ /	
		VS	VS	()	
		RAM CHANDRA NAYAK		//	
298	D-FAO/51254/2026	RANJUBALA NANDA	AUROBINDA SAHOO	/ /	AOD20220003080C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-GUAP/51255/2026	DIPTIMAN PANIGRAHI	Subham Sharma	/ /	AOD20220003503C202600072
		VS	VS	()	
		KALPANA DASH		//	
300	D-LAA/50835/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	BANESWAR KUMAR, (C.G.C.)	/ /	
		VS	VS	()	
		GOPAL CHARAN SINHA		//	
301	D-LAA/50989/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	BANESWAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	/ /	
		VS	VS	()	
		SUNANDA PANDA		//	
302	D-LAA/51002/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION-I), EAST COAST RAILWAY, BHUBANESWAR	JOYKUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	/ /	
		VS	VS	()	
		PRAVAT SAHOO		//	
303	D-LAA/51015/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	BANESWAR ROY, SR. PANEL COUNSEL, GOVT. OF INDIA	/ /	
		VS	VS	()	
		PRABHAT KUMAR BISWAL		//	
304	D-MACA/50926/2026	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SUDHIR KUMAR SARANGI	/ /	AOD20260000163C202600100
		VS	VS	()	
		SUKMANI MAJHI		//	
305	D-MACA/50957/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., SUNDARGARH	A.DAS, SUNDARGARH	/ /	
		VS	VS	()	
		BHASKARA NAYAK		//	
306	D-MACA/50958/2026	SAROJINI MOHARANA	BIDHUBHUSANA MOHAPATRA	/ /	
		VS	VS	()	

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		NIHARIKA MOHARANA		//	
307	D-MACA/50962/2026	THE ORIENTAL GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		PURANDAR KALET		//	
308	D-MACA/50969/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., BERHAMPUR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		SURENDRA GOUDA		//	
309	D-MACA/50971/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		SAROJ GHIBHELA		//	
310	D-MACA/50976/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., BERHAMPUR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		BISHNU PRIYA GOUDA		//	
311	D-MACA/50982/2026	TATA AIG GENERAL INSURANCE CO.LTD., BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		LAURENS SAI TIRKY@LARENASIA TIRKI@TIRKEY		//	
312	D-MACA/50986/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM INSURANCE COMPANY LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		MAMINA BEHERA		//	
313	D-MACA/50994/2026	LEGAL MANAGER, EDELWEISS GENERAL INSURANCE CO.LTD., BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		PRAVAT BISWAL		//	
314	D-MACA/50996/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM INSURANCE COMPANY LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		MAMINA BEHERA		//	
315	D-MACA/51004/2026	M/S. ORIENTAL INSURANCE CO. LTD., BALASORE	ADAM ALI KHAN	/ /	
		VS	VS	()	
		ALIZA BEHERA		//	
316	D-MACA/51012/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		M. GAYATRI BAI		//	
317	D-MACA/51024/2026	SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		SARI NAIK		//	

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318	D-MACA/51031/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		SOUBHAGINI BASANTIA		//	
319	D-MACA/51038/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		BINDARA@KINDARA PRADHAN		//	
320	D-MACA/51047/2026	HDFC ERGO G.I.C. LTD. (LEGAL CELL), CUTTACK	ADAM ALI KHAN	/ /	
		VS	VS	()	
		BEBI DEVI		//	
321	D-MACA/51058/2026	HDFC ERGO GENERAL INSURANCE CO.LTD., BALANDA	ADAM ALI KHAN	/ /	
		VS	VS	()	
		ABADHUT KARMI		//	
322	D-MACA/51062/2026	MANAGER (LEGAL), M/S. SRIRAM GENERAL INSURANCE CO.LTD.,BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		SAJIT KUMAR BISWAL		//	
323	D-MACA/51088/2026	SMT JAYANTI PRADHAN	Soubhagya Kumar Dash	/ /	AOR20220001631C202600325
		VS	VS	()	
		JAYA PRAKASH B		//	
324	D-MACA/51090/2026	CHAKADOLA PARIDA	Soubhagya Kumar Dash	/ /	AOR20220001631C202600324
		VS	VS	()	
		SMT SUSHILA YADAV		//	
325	D-MACA/51098/2026	BHAGIRATHI MAHANTA	DURGA CHARAN DEY	/ /	
		VS	VS	()	
		HAJI MD. IRSHAD PATHAN		//	
326	D-MACA/51104/2026	ANITA BARIK	DURGA CHARAN DEY	/ /	
		VS	VS	()	
		SHAIN PARWEEN		//	
327	D-MACA/51112/2026	ANITA BARIK	DURGA CHARAN DEY	/ /	
		VS	VS	()	
		SHAIN PARWEEN		//	
328	D-MACA/51120/2026	SURAJ PRAKASH PANDA	HEMANT KUMAR MUND	/ /	
		VS	VS	()	
		SURESH CHANDRA MOHARANA		//	
329	D-MATA/50875/2026	MINATI LENKA	RAMA KRISHNA NAIK	/ /	

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		VS	VS	()	
		BACHANA LENKA		//	
330	D-MATA/51121/2026	GOPA BANDHU SETHI	SAMBIT RATH	/ /	
		VS	VS	()	
		ETISHREE SETHI		//	
331	D-MATA/51171/2026	SIDDHARTH MISHRA	RUCHI RAJGARHIA	/ /	
		VS	VS	()	
		MONAL SHARMA @ MISHRA		//	
332	D-OTAPL/50886/2026	PRINCIPAL COMMISSIONER, CENTRAL GST AND CE[illegible]	[illegible] (SR. STANDING COUNSEL)	/ /	
		VS	VS	()	
		M/S. J.K. PAPER LTD., RAYAGADA		//	
333	D-RPFAM/50698/2026	KISHORE KUMAR SRICHANDAN	DR.PURUSOTTAM CHULI	/ /	
		VS	VS	()	
		SARITA PARIDA		//	
334	D-RPFAM/51208/2026	SRINIBAS TRIPATHY	PRATAP CHANDRA MISHRA	/ /	
		VS	VS	()	
		SUMITRA RANI DASH		//	
335	D-RSA/50795/2026	LALA CHANDRAKANTA CHAND	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		NIRUPAMA DASH		//	
336	D-RSA/50854/2026	SANTOSH NAIK	SANJAY KUMAR PATTANAIK	/ /	
		VS	VS	()	
		TRINATH PARICHHA		//	
337	D-RSA/50891/2026	GORIMANI MALI	SURYA MOHAPATRA	/ /	
		VS	VS	()	
		ASMATI MALI		//	
338	D-RSA/51007/2026	SAHEBA SABAR	DEBABRATA DASH	/ /	
		VS	VS	()	
		SAMBARU SABAR		//	
339	D-RSA/51027/2026	GOURANGA CHARAN NANDA	BHASKAR CHANDRA PANDA	/ /	
		VS	VS	()	
		KESHAB NANDA		//	
340	D-RSA/51082/2026	SANTOSH KUMAR DASH	PRONOY MOHANTY	/ /	
		VS	VS	()	

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		PASPALETI ALIWELU		//	
341	D-RSA/51147/2026	AJAY KUMAR DALAI	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		RAMA SHANKAR PRADHAN		//	
342	D-RSA/51252/2026	SUBRATA SAHOO	Subham Sharma	/ /	AOD20220003503C202600071
		VS	VS	()	
		SHYAM KUMAR BEHERA		//	
343	D-RSA/51253/2026	BIJAYA KUMAR AGRAWAL	Subham Sharma	/ /	AOD20220003503C202600070
		VS	VS	()	
		GEETA DEVI AGRAWAL		//	
344	D-RVWPET/51146/2026	M/S. BHABANI SECURITY AGENCIES, BHADRAK	ADV.	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-TRP(C)/51063/2026	NIBEDITA MOHAPATRA	SOUMYA RANJAN DAS	/ /	
		VS	VS	()	
		BISHNU CHARAN PATRA @ MANASH PATRA		//	
346	D-TRP(C)/51198/2026	RASMITA BEHERA	PRATAP CHANDRA MISHRA	/ /	
		VS	VS	()	
		NARAYAN BEHERA		//	
347	D-WA/50683/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	/ /	LOD20240000200C202600356
		VS	VS	()	
		NANDA KISHORE TANDI		//	
348	D-WA/50685/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /	LOD20240000194C202600388
		VS	VS	()	
		VINCENT LAKRA		//	
349	D-WA/50784/2026	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD.,BHUBANESWAR	ANIRUDH MOHANTY	/ /	
	WA/1448/2026	VS	VS	()	
		STATE OF ODISHA		//	
350	D-WA/50809/2026	SALIMA ROUT	KARUNAKAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WA/50894/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		KISHORE CHANDRA PARIDA		//	

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352	D-WA/50897/2026	BASANTA KUMAR SAHOO	RAMAKRISHNA BISOI	/ /	AOD20240000311C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WA/50906/2026	KESHAB CHANDRA JENA	ANUP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WA/50913/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		ABHIMANYU CHAND		//	
355	D-WA/50925/2026	SIBARAM NAYAK	SANJIB MOHANTY	/ /	AOR20220001611C202600209
		VS	VS	()	
		REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND UNIVERSITY, BHUBANESWAR		//	
356	D-WA/50935/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		PRAVAKAR MOHAPATRA		//	
357	D-WA/51017/2026	SARAT CHANDRA SAMAL	MANORANJAN MISHRA	/ /	
		VS	VS	()	
		SARAT CHANDRA ROUT		//	
358	D-WA/51033/2026	SAROJAKANTA MAHAPATRA	SWAPNA KUMAR OJHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WA/51042/2026	BOARD OF DIRECTORS OF ODISHA GRAMEEN BANK, BHUBANESWAR	S. BEHURA, S. MOHANTY	/ /	
		VS	VS	()	
		HEMANT KUMAR PATTANAIK		//	
360	D-WA/51187/2026	SADANANDA NAYAK	SARADA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WA/51237/2026	SADANANDA NAYAK	SARADA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WA/51251/2026	SUBHA SANDHYA ROUT	SURESH CHANDRA DASH	/ /	AOD20240000953C202600015
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
363	D-WP(C)/50674/2026	SHRADDHAKARA SAI	IN PERSON	/ /	AOR20220001654C202600005

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/50675/2026	SHAKTI PRASAD ACHARYA	ER.DEBASHISHA HOTA	/ /	AOR20220001293C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/50676/2026	PRAMOD KUMAR JENA	SITANSU MOHAN SINGH	/ /	
	WP(C)/35181/2026	VS	VS	()	
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
366	D-WP(C)/50677/2026	DUSHASAN JENA AND CO., BHUBANESWAR	SITANSU MOHAN SINGH	/ /	
	WP(C)/35157/2026	VS	VS	()	
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN , STATE TRANSPORT AUTHORITY, CUTTACK		//	
367	D-WP(C)/50678/2026	PRAMOD KUMAR JENA	SITANSU MOHAN SINGH	/ /	
	WP(C)/35160/2026	VS	VS	()	
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
368	D-WP(C)/50679/2026	DUSHASAN JENA AND CO., BHUBANESWAR	SITANSU MOHAN SINGH	/ /	
	WP(C)/35162/2026	VS	VS	()	
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
369	D-WP(C)/50680/2026	MR.SURYA KANTA NANDA	GOPABANDHU DASH	/ /	
		VS	VS	()	
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL(DRT), ORISSA, CUTTACK		//	
370	D-WP(C)/50681/2026	DUSHASAN JENA AND CO., KHURDA	SITANSU MOHAN SINGH	/ /	
	WP(C)/35164/2026	VS	VS	()	
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
371	D-WP(C)/50682/2026	SARAT KUMAR SHA	SITANSU MOHAN SINGH	/ /	
	WP(C)/35167/2026	VS	VS	()	
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
372	D-WP(C)/50684/2026	KANISHKA JENA	SITANSU MOHAN SINGH	/ /	
	WP(C)/35169/2026	VS	VS	()	
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//	
373	D-WP(C)/50688/2026	SANTOSH JENA	CHITRA PADHI	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., ANGUL		//	
374	D-WP(C)/50689/2026	PRAVASINI SAHOO	SARADA PRASAD DASH	/ /	
		VS	VS	()	

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375	D-WP(C)/50690/2026	AJAY KUMAR PATRA	JANMEAJAYA DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/50691/2026	BINOD BEHARI MOHANTY	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/50692/2026	SUMAN CHHUALSINGH	SRINIVAS MOHANTY	/ /	AOR20240000732C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/50693/2026	PATITAPABAN RAJAHANSA	NEETISH PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/50694/2026	GAURA BEHERA	NEETISH PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/50695/2026	RISHIKANT NAYAK	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/50696/2026	NALINI NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
382	D-WP(C)/50697/2026	RANJU NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
383	D-WP(C)/50699/2026	SASMITA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
384	D-WP(C)/50700/2026	SENGALAPATA MAJHI	NIRANJAN PANDA	/ /	AOD20250000124C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/50703/2026	RATI DEI	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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386	D-WP(C)/50704/2026	HAREKRUSHNA MANDAL	MANAS PATI	/ /	AOR20220001535C202600340
	WP(C)/35133/2026	VS	VS	()	
		STATE OF ODISHA		//	
387	D-WP(C)/50705/2026	REKHA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
388	D-WP(C)/50708/2026	SUSAMA NAYAK @ SUSAMA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
389	D-WP(C)/50710/2026	TABU NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
390	D-WP(C)/50713/2026	PRAMILA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
391	D-WP(C)/50716/2026	SOURI NAYAK@SOURI NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
392	D-WP(C)/50720/2026	RAMA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
393	D-WP(C)/50721/2026	SARASWATI JENA	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
394	D-WP(C)/50725/2026	JHARANA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
395	D-WP(C)/50731/2026	SUNITA MRUDANGIA	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
396	D-WP(C)/50732/2026	SASMITA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
397	D-WP(C)/50739/2026	KABERI NAIK	KSHIROD KUMAR ROUT	/ /	

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		VS	VS	()	
		UNION OF INDIA		//	
398	D-WP(C)/50745/2026	SARASWATI NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
399	D-WP(C)/50746/2026	MADHUSMITA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
400	D-WP(C)/50748/2026	MAMATA NAIK@MAMATA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
401	D-WP(C)/50760/2026	SANJU DEI	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
402	D-WP(C)/50763/2026	RADHESHYAM KUMBHAR	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/50770/2026	PRAFULLA PANDEY	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/50771/2026	ABHIMANYU ROUT	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/50775/2026	CHINMAYEE DASH	PRADIPTA KUMAR PATTANAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/50776/2026	GITANJALI KUMBHAR	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/50778/2026	M/S KARUNA, RAIKIA, KANDHAMAL	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600122
	WP(C)/35091/2026	VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/50780/2026	PRAFULLA CHANDRA SAMAL	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
409	D-WP(C)/50781/2026	BINMAYA KUMAR DANSANA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/50782/2026	ARIJIT MOHAPATRA	SANDIPANI MISRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-WP(C)/50785/2026	SANATAN DARUAN	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/50787/2026	ANANTA KISHORE SAMAL	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/50788/2026	SATYA SUNDAR RANA	SANDIPANI MISRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-WP(C)/50790/2026	RADHESHYAM KUMBHAR	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-WP(C)/50792/2026	PRAFULLA KUMAR MALIK	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/50793/2026	KARUNAKAR PRADHAN	GOPABANDHU DASH	/ /	
		VS	VS	()	
		PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL (DRT), ORISSA, CUTTACK		//	
417	D-WP(C)/50794/2026	BHAGABATIA JHANKAR	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-WP(C)/50799/2026	SOBHA DEI	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/50801/2026	SANJUKTA DAS	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR		//	

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420	D-WP(C)/50802/2026	BHAJAHARI BEHERA	GOLEKHA BIHARI PARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-WP(C)/50803/2026	BASANTI SAMAL	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-WP(C)/50804/2026	MUNNA RAUT	ASMIYA RANJAN MAJHI	/ /	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, TALCHER, ANGUL		//	
423	D-WP(C)/50805/2026	SHREE DADHIBAMAN JEW BIJE, DHAULI, KHORDHA	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-WP(C)/50807/2026	PANCHANAN SETHY	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-WP(C)/50808/2026	BIBHUDHENDRA PADHY	HARIPAD MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-WP(C)/50811/2026	SHREE DHREE JAGANNATH MAHAPRABHU BIJE, HATUSAHI, PURI	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		SHREE DHREE JAGANNATH MAHAPRABHU BIJE, PURI		//	
427	D-WP(C)/50813/2026	JOGESWAR PATRA	RAMAKRISHNA BISOI	/ /	AOD20240000311C202600082
		VS	VS	()	
		MANAGING DIRECTOR, TDCCOL, BHOI NAGAR		//	
428	D-WP(C)/50814/2026	BEDARAM SAHU	BIKRAM CHANDRA GHADEI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-WP(C)/50815/2026	SRIKANTA SWAIN	GIRIJA SANKAR MOHANTY	/ /	
		VS	VS	()	
		THE MANAGING DIRECTOR, CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD., JAGATSINGHPUR		/	
430	D-WP(C)/50816/2026	PRATAP CHANDRA MOHANTY	BISWAJIT SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-WP(C)/50817/2026	M/S.NITAANSH VINIMAY PVT.LTD., SUNDERGARH	PRANAYA KISHORE HARICHANDAN	/ /	

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		VS	VS	()	
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//	
432	D-WP(C)/50818/2026	M/S SHRI GANAPATI ORES AND ISPAT PVT.LTD, SUNDARGARH	PRANAYA KISHORE HARICHANDAN	/ /	
		VS	VS	()	
		ADDL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//	
433	D-WP(C)/50819/2026	NIHAR RANJAN MOHANTY	AMIYA KUMAR TARAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/50820/2026	NAKKA MOHANBABU	SAMEER KUMAR DAS	/ /	AOD20240000338C202600228
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/50821/2026	BEENAPANI MOHARANA	KEDAR KUMAR DASH	/ /	
		VS	VS	()	
		THE REGIONAL MANAGER, INDIAN OVERSEAS BANK, WEST SAHIDNAGAR, BHUBANESWAR		//	
436	D-WP(C)/50822/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/50823/2026	M/S GLOBETECH INTERNATIONAL, SUNDARGARH	UMESH CHANDRA MOHANTY	/ /	
	WP(C)/35154/2026	VS	VS	()	
		ODISHA GRAMYA BANK, BOLANGIR		//	
438	D-WP(C)/50824/2026	AMAR KUMAR DASH	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/50825/2026	M/S. ARCHANA AGRO, NAYAGARH	ASHISH KUMAR SAMAL	/ /	
		VS	VS	()	
		THE CHIEF COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//	
440	D-WP(C)/50826/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/50828/2026	TAPASWINI GIRI	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/50829/2026	M/S. SUSANTA MOHANTY, CUTTACK	DILLIP KUMAR SAHOO	/ /	
		VS	VS	()	

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		THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICES TAX, BBSR		//	
443	D-WP(C)/50830/2026	RANJEET GUPTA@RANJEET KUMAR GUPTA	BIRAJA PRASANNA DAS	/ /	
		VS	VS	()	
		DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH, CUTTACK		//	
444	D-WP(C)/50831/2026	M/S.KSHIPRA CONSUMER MARKETING PVT., SUNDERGARH	PRANAYA KISHORE HARICHANDAN	/ /	
		VS	VS	()	
		ADDITIONALCOMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//	
445	D-WP(C)/50834/2026	UNION OF INDIA	MILLON KUMAR	/ /	
		VS	VS	()	
		KALINDI CHARAN BISOI		//	
446	D-WP(C)/50836/2026	AJAYA KUMAR BARIK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
447	D-WP(C)/50837/2026	ABHIMANYU DAS	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
448	D-WP(C)/50838/2026	PRABINA KUMAR MUDULI	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
449	D-WP(C)/50839/2026	M.C. OF SHREE GUPTESWAR HIGH SCHOOL, KEONJHAR	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
450	D-WP(C)/50840/2026	KAMALAKANTA SAHU	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
451	D-WP(C)/50841/2026	SNEHANSHU SEKHAR NAYAK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
452	D-WP(C)/50844/2026	ROSALIA INSTITUTE OF NURSING, PURUSHOTTAM PUR, KUMARMUNDA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
453	D-WP(C)/50845/2026	BALAKRUSHNA PANDA	ARUNA NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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454	D-WP(C)/50847/2026	ROSALIA NURSING ACADEMY, BOLANGIR	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
455	D-WP(C)/50848/2026	ASHUTOSH PRASAD RATH	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
456	D-WP(C)/50849/2026	MANOJ KUMAR MALLICK	PRANAY KUMAR MAHARAJ	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
457	D-WP(C)/50850/2026	RAJKISHORE JENA	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
458	D-WP(C)/50851/2026	SURUBALI SAHU	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
459	D-WP(C)/50853/2026	GOLEKHA SAMAL	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
460	D-WP(C)/50855/2026	LALIT MOHAN MEHER	ASWINI KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
461	D-WP(C)/50856/2026	ANIMA MISHRA	BIREN SANKAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
462	D-WP(C)/50857/2026	M/S HARI PRASAD AGARWAL, BARGARH	BIBHUTI BHUSAN PANDA	/ /	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, ODISHA, KATAKA		//	
463	D-WP(C)/50858/2026	M.C.OF MAA MANGALA HIGH SCHOOL, JAJPUR	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
464	D-WP(C)/50860/2026	PRAVATI RATHA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600322
	WP(C)/35146/2026	VS	VS	()	
		STATE OF ODISHA		//	
465	D-WP(C)/50861/2026	BASTAV CHOUDHURY	DEVASHIS PANDA	/ /	

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	WP(C)/35197/2026	VS	VS	()	
		NATIONAL LAW UNIVERSITY OF ODISHA, KATAKA		//	
466	D-WP(C)/50863/2026	DR.BAPUJEE BEHERA	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/50865/2026	ANJALI MALLICK @ RAY	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		DINESH KUMAR		//	
468	D-WP(C)/50866/2026	PRASANT KUMAR PANI	SUDEEP KUMAR SARANGI	/ /	AOD20260000163C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/50867/2026	RUKMINI GIRI	PARTHA SARATHI DAS	/ /	AOD20240000364C202600253
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/50868/2026	VINOD KUMAR SARAOGI	PRATIK DASH	/ /	
		VS	VS	()	
		ASSISTANT DIRECTOR, EMFORCEMENT DIRECTORATE, GOVT. OF INDIA, (KOLKATA-1 ZONAL OFFICE), KOLKATA		//	
471	D-WP(C)/50869/2026	KAURI DAS	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/50871/2026	M/S ATLAS PVC PIPES LTD., CUTTACK	LALITENDU MISHRA	/ /	
	WP(C)/35174/2026	VS	VS	()	
		BANK OF BARODA, BARODA, GUJARAT		//	
473	D-WP(C)/50874/2026	BIMALA NAYAK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
474	D-WP(C)/50876/2026	KOUSALYA NAIK @ KAUSALYA NAIK	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
475	D-WP(C)/50878/2026	SUTAPA MITRA @ BANDOPADHYAY	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		GOVT.OF INDIA		//	
476	D-WP(C)/50879/2026	PANCHANAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
477	D-WP(C)/50880/2026	SRI LAXMINARAYAN THAKUR, CUTTACK	AMIYA KUMAR MISHRA	/ /	
		VS	VS	()	
		SUB-COLLECTOR, CUTTACK		//	
478	D-WP(C)/50881/2026	PRASANTA MUDULI	SUNIT SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
479	D-WP(C)/50882/2026	PRADIPTA KUMAR BHOL	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
480	D-WP(C)/50883/2026	SISIR KUMAR PRADHAN	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
481	D-WP(C)/50884/2026	RAJ KUMAR SAHOO	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
482	D-WP(C)/50885/2026	A PUNA	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
483	D-WP(C)/50887/2026	SRABANA BEHERA	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
484	D-WP(C)/50888/2026	PANCHANAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
485	D-WP(C)/50889/2026	M/S KAYPEE ENTERPRISES	SHISHIR KUMAR ROUTRAY	/ /	AOD20260000125C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
486	D-WP(C)/50892/2026	GAUTAM SIDDIQUE		/ /	
		VS	VS	()	
		THE CHIEF SECRETARY, GOVT OF ODISHA, BHUBANESWAR		//	
487	D-WP(C)/50895/2026	ASHOK KUMAR PRADHAN	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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488	D-WP(C)/50896/2026	MINATI LENKA	RAMAKRISHAN NAIK	/ /	
		VS	VS	()	
		BACHANA LENKA		//	
489	D-WP(C)/50898/2026	SHASHIKANTA PANIGRAHI	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
490	D-WP(C)/50902/2026	BAIJAYANTI SATAPATHY	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
491	D-WP(C)/50903/2026	JAYADEV BISWAL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
492	D-WP(C)/50909/2026	CHITTA RANJAN MAHAPATA	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
493	D-WP(C)/50910/2026	HRUSIKESH PANDA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
494	D-WP(C)/50911/2026	MANAGING COMMITTEE OF MANOJ MANJARI SISHU BIHAR HIGH SCHOOL, NEW COLONY, KEONJHARGARH	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
495	D-WP(C)/50915/2026	SUBASH CHANDRA BARIK	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
496	D-WP(C)/50916/2026	ARUN KUMAR DAS	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
497	D-WP(C)/50920/2026	MANAGING COMMITTEE OF NARANPUR HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
498	D-WP(C)/50922/2026	ASHOK KUMAR BARIK	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
499	D-WP(C)/50924/2026	NABIN PANIGRAHI	KUNAL KUMAR SWAIN	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/50927/2026	SWATI MOHAPATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/50928/2026	KASHIROD KUMAR SENAPATI	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/50929/2026	SANATAN PRADHAN	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/50930/2026	RAJAKISHOR PRADHAN	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/50931/2026	HARIPADA PRAMANIK	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/50933/2026	DILLIP KUMAR SENAPATI	TARUNKANTA PATTANAYAK	/ /	
		VS	VS	()	
		THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NH-55 PROJECT, SAMBALPUR		//	
506	D-WP(C)/50938/2026	NIRMAL CHANDRA CHHOTARAY	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/50939/2026	MANAGING COMMITTEE OF EKAMRA HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/50942/2026	GURUMAHARAJ ENGICON PRIVATE LTD., NAYAPALLI, BHUBANESWAR	SOUMIKA PANDA TRIPATHY	/ /	
	WP(C)/35163/2026	VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/50944/2026	SISANTA KONHAR	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/50947/2026	BINOD PADHAN	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
511	D-WP(C)/50948/2026	PRAJNA BISWAL	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600326
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION, ODISHA		//	
512	D-WP(C)/50949/2026	SANJEEB KUMAR KASER	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
513	D-WP(C)/50950/2026	RAMA CHANDRA SING	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600324
		VS	VS	()	
		STATE OF ODISHA		//	
514	D-WP(C)/50951/2026	KHIROD KUMAR PRADHAN	LAXMINARAYAN PATEL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
515	D-WP(C)/50953/2026	ANIL KUMAR NAYAK	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
516	D-WP(C)/50960/2026	SUMATI DAS	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
517	D-WP(C)/50961/2026	PADMA LOCHANA PATRO	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
518	D-WP(C)/50963/2026	SAROJINI MOHAPATRA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
519	D-WP(C)/50964/2026	BIBEKANANDA PATRA	SHUBHENDU KUMAR PARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
520	D-WP(C)/50965/2026	BIRENDRA KUMAR SAHU	SIDHESWAR MALLIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
521	D-WP(C)/50966/2026	KISHORE CHANDRA PANDA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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522	D-WP(C)/50967/2026	TUSARKANTI PANDA	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
523	D-WP(C)/50968/2026	MANAGING COMMITTEE OF KUMUNDA HIGH SCHOOL, ANGUL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
524	D-WP(C)/50970/2026	SUMITRA NAYAK	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR			
525	D-WP(C)/50972/2026	USHA RANI DAS	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
526	D-WP(C)/50973/2026	DEBI PRASAD PATNAIK	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
527	D-WP(C)/50974/2026	MANAGING COMMITTEE OF SAIDA GRAM PANCHAYAT HIGH SCHOOL, ANGUL	KANHU CHARAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
528	D-WP(C)/50975/2026	MOHAMMAD JAMAL	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		JANA SMALL FINANCE BANK LTD., BHUBANESWAR		//	
529	D-WP(C)/50977/2026	SANTILATA SAMANTARAY	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
530	D-WP(C)/50978/2026	MAMI DALEI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600327
		VS	VS	()	
		STATE OF ODISHA		//	
531	D-WP(C)/50979/2026	BINAPANI DAS	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
532	D-WP(C)/50980/2026	MANAGING COMMITTEE OF LUNAHANDI HIGH SCHOOL, ANGUL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
533	D-WP(C)/50983/2026	DIBYAJYOTI GIRI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600325

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-WP(C)/50984/2026	MOHAMMED WAHED ZAMAN SHARIF	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/50985/2026	SANJAY KUMAR NAYAK	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600326
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/50987/2026	MANAGING COMMITTEE OF RADHA KRISHNA HIGH SCHOOL, MAYURBHANJ	ASHOK KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-WP(C)/50988/2026	RAMA BHUYAN@MANORAMA	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WP(C)/50991/2026	MAA DURGA WOMEN SELF HELP GROUP, KORAPUT	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-WP(C)/50992/2026	MANAGER M/S.ROYAL SUNDARAM GENERAL INSURANCE COMPANY, BHUBANESWAR	ADVOCATE NOT KNOWN	/ /	
		VS	VS	()	
		SURANJAN PARIDA		//	
540	D-WP(C)/50993/2026	M/S SAMIR KUMAR MOHANTY	SIDHANT DWIBEDI	/ /	AOR20220001213C202600045
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
541	D-WP(C)/50995/2026	CHAMPA MOHARANA	BHUBANESWAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-WP(C)/50997/2026	M/S SRI SHYAM PAPER MART, CUTTACK	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
543	D-WP(C)/50998/2026	BHADRAK CLUB, BHADRAK	UMA CHARAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-WP(C)/51000/2026	DR.PATITAPABAN MOHANTY	AMIT PATTNAIK	/ /	
		VS	VS	()	

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		UNION OF INDIA		//	
545	D-WP(C)/51003/2026	M/S LAXMIPRIYA BISWAL, BHUBANESWAR	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR		//	
546	D-WP(C)/51005/2026	SAGAR KUMAR RATH	ABINASH ROUTRAY	/ /	
		VS	VS	()	
		ADDL COMMISSIONER, REVISIONAL COURT NO II, BHUBANESWAR		//	
547	D-WP(C)/51008/2026	PABITRA MOHAN PRADHAN	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
548	D-WP(C)/51009/2026	GULAP RANI SAHOO	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
549	D-WP(C)/51010/2026	MANDAKINEE KAR	AMIT PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
550	D-WP(C)/51013/2026	SURENDRA PATRA	ABINASH ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
551	D-WP(C)/51014/2026	AKHILA BIHARI NAYAK	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
552	D-WP(C)/51016/2026	SANATAN DAS	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
553	D-WP(C)/51018/2026	M/S BALAJI SOLAR SYSTEMS	SIDHANT DWIBEDI	/ /	AOR20220001213C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
554	D-WP(C)/51019/2026	SARANGADHAR KAR	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
555	D-WP(C)/51020/2026	KALAKAR SETHY	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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556	D-WP(C)/51021/2026	NARASINGH MAJHI	KRUSHNA CHANDRA DASH	/ /	
		VS	VS	()	
		SPL.LAND ACQUISITION OFFICER, KHARIAR, NUAPADA		//	
557	D-WP(C)/51022/2026	AUROSWARUP PUHAN	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600330
		VS	VS	()	
		STATE OF ODISHA		//	
558	D-WP(C)/51023/2026	MANAS RANJAN PANDA	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		SUSHANTA KUMAR NAYAK		//	
559	D-WP(C)/51025/2026	JOGESWAR MOHANTA	ANAM CHARAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
560	D-WP(C)/51026/2026	GOLAPI GOCHHAYAT	KRUSHNA CHANDRA DASH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
561	D-WP(C)/51028/2026	PRAKASH CHANDRA SATAPATHY	AKSHAYA KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
562	D-WP(C)/51029/2026	KHAGESWAR MOHANTA	ANAM CHARAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
563	D-WP(C)/51032/2026	JAGATRAM SAGARIA	KRUSHNA CHANDRA DASH	/ /	
		VS	VS	()	
		SPL.LAND ACQUISITION OFFICER, KHARIAR, NUAPADA		//	
564	D-WP(C)/51035/2026	RAMANI RANJAN PAIKRAY	ANAM CHARAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
565	D-WP(C)/51036/2026	ARUP KUMAR MAHALIK	AKSHAYA KUMAR JENA	/ /	
		VS	VS	()	
		THE CHAIRMAN INDIAN BANK, CHENNAI		//	
566	D-WP(C)/51037/2026	NARENDRA KUMAR SETHI	KABIRAJ PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
567	D-WP(C)/51039/2026	TARAMANI SURIN	LAXMIKANTA MOHANTY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-WP(C)/51040/2026	BAMAN CHARAN SWAIN	ANAM CHARAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-WP(C)/51041/2026	NITYANANDA JENA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-WP(C)/51043/2026	TRILOCHAN BEHERA	ABHAY KHANDELWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-WP(C)/51044/2026	REGIONAL ENGINEERING AND CONSTRUCTION, BHUBANESWAR	ANSUMAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-WP(C)/51045/2026	PRIYABRATA SAHOO	SRIKAR KUMAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/51048/2026	CHANDRA SEKHAR BEURA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-WP(C)/51049/2026	RAJESH KUMAR SETH	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-WP(C)/51050/2026	DR.SANTILATA MOHAPATRA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-WP(C)/51051/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUAMARSWANG	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-WP(C)/51052/2026	SUDIPTA MAHAPATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-WP(C)/51053/2026	GITANJALI DAS	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
579	D-WP(C)/51054/2026	PRATIVA BEHERA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
580	D-WP(C)/51055/2026	MANAGING COMMITTEE OF MAA DWARASUNI HIGH SCHOOL, MAHAKALPADA, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
581	D-WP(C)/51056/2026	MANAGING COMMITTEE OF NILACHAL HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
582	D-WP(C)/51059/2026	DATI SURJYA NARAYANA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
583	D-WP(C)/51060/2026	MANAGING COMMITTEE OF KORADA GRAM PANCHAYAT HIGH SCHOOL, KORADA, ANGUL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
584	D-WP(C)/51061/2026	MANAGING COMMITTEE OF ST. MARYS ORIYA HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
585	D-WP(C)/51064/2026	PREMALATA MEKAP	ANUP UDAYA SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
586	D-WP(C)/51065/2026	MANAGING COMMITTEE OF KUKURPETA UCHA BIDYALAYA, KUKURPETA, ANGUL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
587	D-WP(C)/51066/2026	MANAGING COMMITTEE OF DHARROPANI HIGH SCHOOL, DHARROPANI, SAMBALPUR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
588	D-WP(C)/51067/2026	MANAGING COMMITTEE OF SATYANARAYAN HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
589	D-WP(C)/51068/2026	NIRUPAMA SAHOO	RABINDRANATH BARIK	/ /	AOD20240000806C202600068
		VS	VS	()	
		STATE OF ODISHA		//	

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590	D-WP(C)/51070/2026	MANAGING COMMITTEE OF DUDHIANALI HIGH SCHOOL	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600329
		VS	VS	()	
		STATE OF ODISHA		//	
591	D-WP(C)/51072/2026	PRAFULLA KUMAR SAHOO	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
592	D-WP(C)/51074/2026	GOPARANJAN KARALI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600328
		VS	VS	()	
		STATE OF ODISHA		//	
593	D-WP(C)/51076/2026	UTTAM PATRA @ UTTAM KUMAR PATRA	SATYA NARAYAN MISHRA 4	/ /	AOR20220001615C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
594	D-WP(C)/51078/2026	GAJENDRA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600200
		VS	VS	()	
		STATE OF ODISHA		//	
595	D-WP(C)/51079/2026	BIJAYA KUMAR SAHU		/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
596	D-WP(C)/51080/2026	AHALYA BHOI	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600201
		VS	VS	()	
		STATE OF ODISHA		//	
597	D-WP(C)/51083/2026	PRAFULLA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
598	D-WP(C)/51085/2026	MANAGING COMMITTEE OF PANCHAYAT ADIVASI [illegible]	[illegible]	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
599	D-WP(C)/51086/2026	DEVI PRASAD MOHANTY	STHITI PRAGYAN SUNANDINI	/ /	
		VS	VS	()	
		AUTHORIZED OFFICER, BANDHAN BANK LIMITED, KOLKATA		//	
600	D-WP(C)/51089/2026	NIRAKARA SAHU	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
601	D-WP(C)/51094/2026	MAMUNI BARIK	DEBENDRA KUMAR BEHERA	/ /	

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		VS	VS	()	
		ALAKA MAHAVIDYALAY, JAGATSINGHPUR		//	
602	D-WP(C)/51096/2026	RAMESH CHANDRA SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-WP(C)/51097/2026	CHINMAYA KUMAR GOCHHAYAT	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-WP(C)/51099/2026	RENUBALA NAYAK	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-WP(C)/51100/2026	MADHUMITA SAHU	PRADIPTA VARMA	/ /	
		VS	VS	()	
		SIDHESWAR BEHERA@SIDHARTH SANKAR BEHERA@SIDDHARTH BEHERA		//	
606	D-WP(C)/51102/2026	SANATAN SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-WP(C)/51103/2026	MANAGING COMMITTEE OF TENTULOI KODASAHI [illegible] TENTULOI, ANGUL		/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-WP(C)/51106/2026	ARAKHITA PRADHAN	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-WP(C)/51108/2026	DR.SONALIKA KABI	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-WP(C)/51109/2026	HDFC BANK LIMITED, BHUBANESWAR	DEVI PRASAD TRIPATHY	/ /	
		VS	VS	()	
		OFFICIATING PRESIDENT STATE CONSUMER DISPUTE REDRESSAL COMMISSION, CUTTACK		//	
611	D-WP(C)/51110/2026	PRATIMA SAHU	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-WP(C)/51111/2026	MAHENDRA KUMAR BEHERA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
613	D-WP(C)/51114/2026	RANJAN KUMAR JENA	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
614	D-WP(C)/51115/2026	MANORANJAN SAHU	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
615	D-WP(C)/51117/2026	GOBINDA DAS TARAI	AKSHAYA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
616	D-WP(C)/51118/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD, BHUBANESWAR	DEVI PRASAD NAYAK	/ /	
		VS	VS	()	
		CHIEF JUDICIAL MAJISTRATE, KHURDA		//	
617	D-WP(C)/51122/2026	BABURAM MALLIK	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
618	D-WP(C)/51123/2026	PRADIPTA KUMAR SAMANTARAY	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
619	D-WP(C)/51125/2026	RANJITA NAHAK	AJAYA KUMAR DASH	/ /	
		VS	VS	()	
		KANHU CHARAN BARIK		//	
620	D-WP(C)/51127/2026	BISHIKESHAN SAHOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
621	D-WP(C)/51128/2026	DEBASISHA TRIPATHY	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
622	D-WP(C)/51130/2026	PURNIMA RANI BEHERA	SIVA SANKAR CHAINI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
623	D-WP(C)/51132/2026	DHIRENDRA KUMAR SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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624	D-WP(C)/51133/2026	JAYADEV KHADIA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
625	D-WP(C)/51134/2026	DUSMANTA KUMAR NAIK	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
626	D-WP(C)/51136/2026	KHULANA BHURASAGAR	SIBA PRASAD PATRA	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
627	D-WP(C)/51137/2026	MAHESWAR BEHERA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
628	D-WP(C)/51138/2026	RESAN NAYAK	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
629	D-WP(C)/51139/2026	TAPAS KUMAR CHANDRA	SANJAY KUMAR DAS	/ /	
		VS	VS	()	
		THE COLLECTOR, BALASORE		//	
630	D-WP(C)/51140/2026	SIRATALA SANDHA	SIBA PRASAD PATRA	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
631	D-WP(C)/51142/2026	BELAMATI SANDHA	SIBA PRASAD PATRA	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
632	D-WP(C)/51143/2026	M/S ZERO DEGREE COOLING SYSTEM PVT. LTD., BHUBANESWAR	SOMANSWAR MISHRA	/ /	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR		//	
633	D-WP(C)/51145/2026	KUSUMA DEHURY @ NAYAK	SANJIB KUMAR BHANJADEO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
634	D-WP(C)/51150/2026	UMAKANTA PRADHAN	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
635	D-WP(C)/51151/2026	CHINMAYA RANJAN MISHRA	LAMBIT SENAPATI	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-WP(C)/51152/2026	VAROSHA DETERGENT PRIVATE LTD.,PURI	JAGAJIBAN PRADHAN	/ /	
		VS	VS	()	
		PUNJAB NATIONAL BANK, JAGAMARA, BHUBANESWAR		//	
637	D-WP(C)/51153/2026	M.C. OF KURUNIA HIGH SCHOOL, KURUNIA, BALASORE	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-WP(C)/51154/2026	DIPTI RANJAN PATTANAYAK	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-WP(C)/51156/2026	PRATIMA PARIDA	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-WP(C)/51157/2026	KULAMANI BEHERA	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-WP(C)/51158/2026	M.C. OF B.B.C. BIDYAPITHA HIGH SCHOOL, TOTAPADA, BHADRAK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-WP(C)/51159/2026	RABINDRA SAHOO	PRAJNA SARITA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-WP(C)/51160/2026	BHAGABAN HANTAL	SRIKANTA KUMAR NATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-WP(C)/51161/2026	SAROJ KUMAR MISHRA	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-WP(C)/51162/2026	M.C. OF LAXMI NARAYAN HIGH SCHOOL, KUDIA, BALASORE	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-WP(C)/51163/2026	MANSAI DHARUA	SRIKANTA KUMAR NATH	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
647	D-WP(C)/51164/2026	SUSANTA @ SUSANTA KUMAR BEHERA	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
648	D-WP(C)/51166/2026	ASWINI KUMAR PATTANAIK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
649	D-WP(C)/51167/2026	PARIKHITA SAHOO	MANAS RANJAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
650	D-WP(C)/51168/2026	RABINDRA DAS	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
651	D-WP(C)/51169/2026	M.C. OF KRUPASINDHU U.P.(M.E) SCHOOL, BITIPUR	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
652	D-WP(C)/51170/2026	LINGARAJ PADHAN	SOURAV DAS	/ /	
		VS	VS	()	
		NATIONAL COUNCIL OF TEACHER EDUCATION, NEW DELHI		//	
653	D-WP(C)/51172/2026	SANJIB KUMAR AGRAWALLA	SIDDHARTHA PRASAD MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
654	D-WP(C)/51173/2026	MIR MOHAMMED QUASIMUDDIN	BANAMALI SAHOO	/ /	
		VS	VS	()	
		COLLECTOR, KHURDA		//	
655	D-WP(C)/51174/2026	M.C OF BHAGABATI UCHHA VIDYAPITHA, BARADA, BHENSORA	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
656	D-WP(C)/51175/2026	KIRAN KUMAR MAHARANA	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
657	D-WP(C)/51177/2026	MANDIR DEHURI @ MANDIRA DEHURY@MAHENDRA DEHURY	PRADEEPTA SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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658	D-WP(C)/51178/2026	PRADIPTA MARTHA	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
659	D-WP(C)/51179/2026	BAIJAYANTI ROUT	DAYANIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
660	D-WP(C)/51180/2026	B.EJIYA DORA	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
661	D-WP(C)/51181/2026	SUNIL KUMAR GOUDA	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
662	D-WP(C)/51182/2026	AJAY@AJAY KUMAR SINGH	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
663	D-WP(C)/51183/2026	SANTILATA SAMAL	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
664	D-WP(C)/51184/2026	ZUBIN BAL	SIBASIS SAMANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
665	D-WP(C)/51186/2026	HRUSIKESH DAS	SRINIBAS KHANDAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
666	D-WP(C)/51188/2026	SURESH KUMAR DASH	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
667	D-WP(C)/51189/2026	KALPANA RANI MOHANTY	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
668	D-WP(C)/51190/2026	PATITAPABAN SINGH	KALANDI CHARAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
669	D-WP(C)/51191/2026	SMITARANI PATRA	PRAKASH KUMAR ROUT	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-WP(C)/51192/2026	SARITA PATRA	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-WP(C)/51193/2026	BABAJI NAYAK	RAJ KISHORE SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-WP(C)/51194/2026	MIHIR KUMAR RAY	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-WP(C)/51195/2026	NITYA NIRANJAN BISHOYI	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-WP(C)/51196/2026	M.C. OF CHANDRADHWAJAPUR U.P. (M.E) SCHOOL, [illegible]	[illegible]AR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-WP(C)/51197/2026	PRAGYNA PARIMITA BEHERA	LAMBIT SENAPATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-WP(C)/51199/2026	LAXMIKANTA SWAIN	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-WP(C)/51200/2026	BIDYUTANANDA BASTIA	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-WP(C)/51201/2026	ABINASH PATRA	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-WP(C)/51202/2026	SMRUTI SMARANIKA SAHU	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-WP(C)/51203/2026	BINOD KUMAR AGARWAL	JAGAJIBAN PRADHAN	/ /	
		VS	VS	()	

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		ODISHA GRAMEEN BANK, MAYURBHANJ		//	
681	D-WP(C)/51204/2026	ABHIMANYU DAKUA	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
682	D-WP(C)/51205/2026	SONALI PRIYADARSINI MOHANTY	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
683	D-WP(C)/51207/2026	RINKULATA SAHOO	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
684	D-WP(C)/51209/2026	SNIGDHA MANJARI PRADHAN	STHITI DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
685	D-WP(C)/51210/2026	BASANTA KUMAR DAS	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
686	D-WP(C)/51211/2026	SANATAN BINDHANI	PRAJNA SARITA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
687	D-WP(C)/51212/2026	PADMANABH RAUT	KURESH PRASAD DASH	/ /	AOR20220001390C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
688	D-WP(C)/51213/2026	DEEPA RAY	PRABODHA CHANDRA NAYAK	/ /	AOR20220001657C202600205
		VS	VS	()	
		STATE OF ODISHA		//	
689	D-WP(C)/51214/2026	MANIMALA BISOI	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
690	D-WP(C)/51215/2026	GOPINATH DAS	MUKESH MAHANAND	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
691	D-WP(C)/51216/2026	NILEDRI JANI	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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692	D-WP(C)/51217/2026	SATYAM SANITARY WORLD	SUBHAM AGRAWAL	/ /	AOR20220001380C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
693	D-WP(C)/51218/2026	GAGAN BIHARI NAYAK	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
694	D-WP(C)/51219/2026	SRI SANKAR ENGINEERING WORKS	SUBHAM AGRAWAL	/ /	AOR20220001380C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
695	D-WP(C)/51220/2026	PRASANTA KUMAR JENA	AUROBINDA SAHOO	/ /	AOD20220003080C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
696	D-WP(C)/51222/2026	LAXMI NAYAK	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
697	D-WP(C)/51223/2026	RINA KHARA	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
698	D-WP(C)/51224/2026	SRI SANKAR MOTORS	SUBHAM AGRAWAL	/ /	AOR20220001380C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
699	D-WP(C)/51225/2026	PRAFULLA TANTI	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
700	D-WP(C)/51226/2026	SUBASH CHANDRA MOHANTY	SURESH CHANDRA DASH	/ /	AOD20240000953C202600016
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
701	D-WP(C)/51227/2026	JAMUNA RANA	Dhananjaya Mund	/ /	AOR20220001492C202600257
		VS	VS	()	
		STATE OF ODISHA		//	
702	D-WP(C)/51228/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		SHIBA SANKAR SWAIN		//	
703	D-WP(C)/51229/2026	UDIT NARAYAN PADHI	Pankaj Kumar Sahoo	/ /	AOR20240000004C202600082

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		VS	VS	()	
		STATE OF ODISHA		//	
704	D-WP(C)/51230/2026	KHAGESWAR SETHY ALIAS SETHI	Soubhagya Swain	/ /	AOR20220001296C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-WP(C)/51231/2026	DIBAKAR PODHA	AUROBINDA SAHOO	/ /	AOD20220003080C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-WP(C)/51232/2026	BHARATA PANDA	AUROBINDA SAHOO	/ /	AOD20220003080C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-WP(C)/51233/2026	BABAJI SWAIN	Satrughna Dash A	/ /	AOR20220001212C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-WP(C)/51234/2026	ARUN KUMAR PADHEE	AUROBINDA SAHOO	/ /	AOD20220003080C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-WP(C)/51236/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION OF BHADRAK	ADDL GOVT ADVOCATE	/ /	LOD20240000172C202600353
		VS	VS	()	
		BASANTA KUMAR PARIDA		//	
710	D-WP(C)/51238/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADDL. ADVOCATE GENERAL	/ /	LOD20240000194C202600390
		VS	VS	()	
		MD ISLAM KHAN		//	
711	D-WP(C)/51239/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, BHADRAK	AVINASH JENA	/ /	LOD20240000200C202600357
		VS	VS	()	
		SURENDRA ROUT		//	
712	D-WP(C)/51240/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADDL. ADVOCATE GENERAL	/ /	LOD20240000194C202600391
		VS	VS	()	
		BABAJI CHARAN JENA		//	
713	D-WP(C)/51241/2026	BHUPESH KUMAR JAISWAL	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH		//	
714	D-WP(C)/51243/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION OF BHADRAK	ADDL GOVT ADVOCATE	/ /	LOD20240000172C202600354
		VS	VS	()	

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		NRUSINGHA BAL		//	
715	D-WP(C)/51244/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, B	AVINASH BHADRAK	/ /	LOD20240000200C202600358
		VS	VS	()	
		SARAT MOHAPATRA		//	
716	D-WP(C)/51245/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000194C202600392
		VS	VS	()	
		KAILASH CHANDRA MOHANTY		//	
717	D-WP(C)/51246/2026	SUPERINTENDING ENGINEER OF SALANDI CANAL DIVISION, B	AVINASH BHADRAK	/ /	LOD20240000200C202600359
		VS	VS	()	
		BIJAYA KUMAR SAHANI		//	
718	D-WP(C)/51247/2026	SUPERINTENDING ENGINEER SALANDI CANAL DIVISION, BHADRAK	GOVT OF ODISHA	/ /	LOD20240000172C202600355
		VS	VS	()	
		MAHENDRA PRASAD SETHI		//	
719	D-WP(C)/51248/2026	M/S ALOKE DUTTA, KENDUJHAR	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		THE AUTHORISED OFFICER, AXIS BANK LTD, WEST BENGAL		//	
720	D-WP(C)/51249/2026	SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	ADVOCATE GENERAL	/ /	LOD20240000194C202600393
		VS	VS	()	
		BANAMALI NAYAK		//	
721	D-ABLAPL/32893/2026	SATYASWARUPA SAHU @ BIDESHI	PRATIK DASH	KUAKHIA /436 /2026	AOD20250000335C202600004
	ABLAPL/12309/2026	VS	VS	()	
		STATE OF ODISHA		//	
722	D-ABLAPL/32894/2026	AMARENDRA DASH	BIKASH KUMAR KUND	RAJNAGAR /365 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
723	D-ABLAPL/32897/2026	DILLIP KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /340 /2026	AOD20260000401C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
724	D-ABLAPL/32898/2026	MAMULI BEHERA	ASUTOSH TRIPATHY	JARAPADA /455 /2026	AOR20220001648C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
725	D-ABLAPL/32901/2026	JADUMANI NAYAK	SARADA PRASAD DASH	RARUAN /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
726	D-ABLAPL/32902/2026	KANHU PATRA	BIBEKANANDA MAHAPATRA	JAKHAPURA /137 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
727	D-ABLAPL/32906/2026	PABITRA KUMAR DAS	BIBEKANANDA MAHAPATRA	SUKINDA /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
728	D-ABLAPL/32920/2026	SURJYA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
729	D-ABLAPL/32921/2026	HARIHAR GIRI	SARADA PRASAD DASH	GHAGARBEDA /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
730	D-ABLAPL/32923/2026	DIGDARSHAN BAL @ KALIA	ANUGRAHA NARAYAN SAMANTRAY	BALIKUDA /362 /2026	AOD20260000401C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
731	D-ABLAPL/32926/2026	PINTU TAREI	KULDEEP MOHANTY	RASGOBINDPUR /372 /2025	AOD20240000012C202600333
		VS	VS	()	
		STATE OF ODISHA		//	
732	D-ABLAPL/32928/2026	KITU @ CHETANA NAYAK	SANJAY KUMAR PRADHAN	BADABAZAR /541 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
733	D-ABLAPL/32934/2026	NALU MOHAPATRA	PRANAB RANJAN CHHATOI	KANAS /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
734	D-ABLAPL/32938/2026	JITENDRA HARIJAN	UMAKANTA BARIK	RAIGHAR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
735	D-ABLAPL/32942/2026	RASHMI RANJAN SAHOO	DEEPAK RANJAN PARIDA	KENDRAPARA SADAR /651 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
736	D-ABLAPL/32943/2026	SIPUN @ PURASTAM BISWAL	NIRAJ KUMAR SETHI	PARJANG /522 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
737	D-ABLAPL/32947/2026	SAYED MOHAMMED HABIB	RAKESH BEHERA	DHAMNAGAR /385 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/32949/2026	SADASIVA PRADHAN @ SADASIBA PRADHAN	MITU KUMAR BISWAL	KRUSHNA PRASAD /231 /2026	AOD20240000430C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/32950/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL	MITU KUMAR BISWAL	KRUSHNA PRASAD /232 /2026	AOD20240000430C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/32951/2026	CHANDA BISWAL @ BALUNKESWAR BISWAL	MITU KUMAR BISWAL	KRUSHNA PRASAD /231 /2026	AOD20240000430C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/32957/2026	ANATA KERUPUTIKA @ ANANTA KREPUTIKA	JUGALA KISHORE PANDA	PADMAPUR /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/32959/2026	KRISHNA @ BISHNU PRASAD JENA	MANAS KUMAR CHAND	KHURDA MODEL /618 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/32961/2026	KALIA@BIBHUTI SAMAL	SUSANTA KUMAR BARAL	GONDIA /468 /2026	AOR20220001297C202600238
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/32964/2026	BISWAJIT JENA	MANAS KUMAR CHAND	JANKIA P.S. /620 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/32965/2026	HARISHANKAR SENAPATI @ HARI SANKAR SENAPATI	RUCHI RAJGARHIA	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/32966/2026	DILLIP NAIK	MANOJ KUMAR PANDA	ANGUL SADAR PS /649 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/32967/2026	PRAFULLA KUMAR SWAIN	AMITAV TRIPATHY	ODAGAON /320 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/32969/2026	ABIJITA NAYAK@BUKA@ASHRIBAD NAYAK	SUSANTA KUMAR BARAL	BADABAZAR /541 /2025	AOR20220001297C202600237
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
749	D-ABLAPL/32970/2026	SUMANTA SAHOO	MANAS KUMAR CHAND	TANGI (KHURDA) /690 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
750	D-ABLAPL/32981/2026	SK. ENJAMUL	ARIJEET MISHRA	KENDRAPARA SADAR /297 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
751	D-ABLAPL/32985/2026	SK. ENJAMUL	ARIJEET MISHRA	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
752	D-ABLAPL/32996/2026	PRADEEP PATTANAYAK	ALOK KUMAR PANDA	CHANDRASEKHARPUR /1017 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
753	D-ABLAPL/32997/2026	SIBA SANKAR PATRA	ALOK KUMAR PANDA	BERHAMPUR SADAR /594 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
754	D-ABLAPL/32999/2026	KALICHARAN SWAIN	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
755	D-ABLAPL/33001/2026	BIBEK PARIDA	BISWABHUSAN DAS	NIALI /774 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
756	D-ABLAPL/33002/2026	BULU @MD. WASIF IQBAL	ABESH KAMAL	KENDRAPARA SADAR /593 /2026	AOR20230000513C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
757	D-ABLAPL/33003/2026	MANOJ KUMAR RANA	DURGA PRASAD PATTANAIK	RARUAN /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
758	D-ABLAPL/33004/2026	RASHANANDA PADHAN	BISWA PRAKASH DHAL	KAMAKHYANAGAR /503 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
759	D-ABLAPL/33006/2026	BHARATA MALLICK	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
760	D-ABLAPL/33007/2026	ZAHEED PARVEZ	SASWATA PATNAIK	CYBER CRIME AND ECONOMIC OFFENCES, [illegible]	[illegible]
		VS	VS	()	
		STATE OF ODISHA		//	
761	D-ABLAPL/33008/2026	MASTARAM MALIK @ MASTARAM MALLICK	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
762	D-ABLAPL/33009/2026	PINTU @ JYOTIRANJAN KHUNTIA	SATYA RANJAN MULIA	CHOUDWAR /680 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
763	D-ABLAPL/33012/2026	BHAGAT PANKA @ BHAGAT	MANGU NANDY	TIKIRI /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
764	D-ABLAPL/33014/2026	AJAY HARIJAN	MANGU NANDY	UMERKOTE /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
765	D-ABLAPL/33019/2026	V T KAMAL	MANGU NANDY	TIKIRI /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
766	D-ABLAPL/33020/2026	DEEPAK KUMAR JENA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
767	D-ABLAPL/33021/2026	PRADEEP KUMAR NAIK	GAUTAM CHARAN ROUT	BALUGAON P.S. /442 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
768	D-ABLAPL/33022/2026	AJAY HARIJAN	MANGU NANDY	UMERKOTE /393 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
769	D-ABLAPL/33023/2026	KULAMANI SAMANTARA @ KULIA SAMANTRAY	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
770	D-ABLAPL/33024/2026	KISHOR KUMAR MAHAPATRA	JYOTIRMAYA SAHOO	RANPUR /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
771	D-ABLAPL/33025/2026	SHRAMIK KUMAR ROUT @ PANDITA ROUT @ PAND	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /836 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
772	D-ABLAPL/33027/2026	SASHIKANTA BEHERA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
773	D-ABLAPL/33028/2026	SAMUAL HARIJAN @ SAMUEL HARIJAN	MANGU NANDY	UMERKOTE /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
774	D-ABLAPL/33029/2026	LALU PRASAD YADAV	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
775	D-ABLAPL/33030/2026	SHRAMIK KUMAR ROUT @ PANDITA ROUT @ PAND	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /842 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
776	D-ABLAPL/33033/2026	SAMUAL HARIJAN @ SAMUEL HARIJAN	MANGU NANDY	UMERKOTE /393 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
777	D-ABLAPL/33038/2026	KIRTIK KINDO	SOUMYA RANJAN DAS	CHHEND /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
778	D-ABLAPL/33039/2026	DEEPAK KUMAR SAHOO	ASHOK KUMAR MISRA	KHAPRAKHOL /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
779	D-ABLAPL/33049/2026	CARITARTHA SATPATHY	MANORANJAN DAS	MOTANGA /403 /2026	AOR20220000053C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
780	D-ABLAPL/33051/2026	GOBINDA CHANDRA DHAL	SIVA SANKAR CHAINI	BASUDEVPUR /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
781	D-ABLAPL/33055/2026	SURESH KUMAR RANASINGH @ RAJU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
782	D-ABLAPL/33060/2026	RANJAN KUMAR BEHERA	SANJIB KUMAR BHANJADEO	ODAGAON /2 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
783	D-ABLAPL/33065/2026	NIRUPAMA NAYAK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /631 /2026	AOR20220001615C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
784	D-ABLAPL/33067/2026	CHANDAN SAHOO	JAYADEBA BEHERA	RANPUR /52 /2026	AOD20240000366C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
785	D-ABLAPL/33068/2026	PAWAN YADAV	RAKESH KUMAR DAS	SAMBALPUR TOWN /288 /2026	AOR20220001298C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
786	D-ABLAPL/33069/2026	DINABANDHU NAYAK	SANJIB KUMAR BHANJADEO	KHURDA SADAR /31 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
787	D-ABLAPL/33070/2026	PRASANTA KUMAR NAYAK	LAMBODAR ACHARI	BELLAGUNTHA /485 /2026	AOR20220001311C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
788	D-ABLAPL/33078/2026	MANORANJAN DASH	SUDHANSU SEKHAR DASH	TIRTOL /450 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
789	D-ABLAPL/33081/2026	SUMIT @ SUMIT BARIK	SOUMYA RANJAN DAS	RAGHUNATHPALI /554 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
790	D-ABLAPL/33084/2026	MANASH RANJAN RATH	SOUMYA RANJAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
791	D-ABLAPL/33092/2026	CHINU @ AMIT MUNDA	SOUMYA RANJAN DAS	PLANTSITE /674 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
792	D-ABLAPL/33093/2026	MUNA BHOI	RAJKISHORE SWAIN	SATYABADI /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
793	D-ABLAPL/33099/2026	GAURA CHARANA JENA	PABITRA KUMAR DUTTA	KAMARDA /262 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :27/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
794	D-ABLAPL/33104/2026	SK. SANU @ SONU VS STATE OF ODISHA	GAJENDRANATH ROUT VS	PATTAMUNDAI MODEL /332 /2026 () //	AOR20220004106C202600106

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MISC CASES FILED on :27/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/50886/2026 OTAPL/ /	PRINCIPAL COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR MP	SUSHANTA KUMAR PATRA, (SR. PANEL COUNSEL)	48/2026
2	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	73/2026
3	D-CRLLP/33063/2026 CRLLP/ /	STAE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	90/2026
4	D-MSA/33552/2026 MSA/40/2026	M/S SUPRATIK INFRAVENTURES PRIVATE LIMITED AND ANOTHER MP	AJAY KUMAR SWAIN, ADVOCATE	100/2026
5	D-JCRLA/529/2026 JCRLA/9/2026	HARMI MALLICK MP	ADV.	313/2026
6	D-JCRLA/6288/2026 JCRLA/87/2026	JISU@JISHUNATH HEMBRAM MP	ADV.	314/2026
7	D-JCRLA/6288/2026 JCRLA/87/2026	JISU@JISHUNATH HEMBRAM MP	ADV.	315/2026
8	D-TRP(C)/16389/2026 TRP(C)/114/2026	KISHORE CHANDRA SAMANTRAY MP	DEBAKANT MOHANTY	387/2026
9	D-TRP(C)/51063/2026 TRP(C)/ /	NIBEDITA MOHAPATRA MP	SOUMYA RANJAN DAS	388/2026
10	D-TRP(C)/51198/2026 TRP(C)/ /	RASMITA BEHERA MP	PRATAP CHANDRA MISHRA	389/2026
11	D-CRLMP/20171/2026 CRLMP/908/2026	KIRAN KUMAR PANDA @ RIKAN MP		397/2026
12	D-CRLMP/36724/2025 CRLMP/1604/2025	HAREKRUSHNA JENA MP		398/2026
13	D-RVWPET/51146/2026 RVWPET/ /	M/S. BHABANI SECURITY AGENCIES, BHADRAK MP	ADV.	470/2026
14	D-RPFAM/50698/2026 RPFAM/ /	KISHORE KUMAR SRICHANDAN MP	DR.PURUSOTTAM CHULI	474/2026
15	D-RPFAM/44500/2024 RPFAM/350/2024	PUNYA PRAKASH MP	BIJAY KUMAR MOHANTY	475/2026
16	D-RPFAM/25346/2026 RPFAM/ /	RUPAK KUMAR MUKHI MP	SUSHANTA HARICHANDAN	476/2026
17	D-RPFAM/51208/2026 RPFAM/ /	SRINIBAS TRIPATHY MP	PRATAP CHANDRA MISHRA	477/2026
18	D-LAA/50835/2026 LAA/ /	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR (C.E.C.) MP	WILLIAM BARWA	541/2026
19	D-LAA/50835/2026 LAA/ /	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR (C.E.C.) MP	WILLIAM BARWA	542/2026
20	D-LAA/50989/2026 LAA/ /	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	543/2026
21	D-LAA/50989/2026 LAA/ /	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	544/2026
22	D-LAA/50989/2026 LAA/ /	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	545/2026
23	D-LAA/51002/2026 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION), EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	546/2026
24	D-LAA/51002/2026 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION), EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	547/2026
25	D-LAA/51002/2026 LAA/ /	DEPUTY CHIEF ENGINEER(CONSTRUCTION), EAST COAST RAILWAY, BHUBANESWAR MP	AJAY KUMAR SWAIN, SR.PANEL COUNSEL, GOVT. OF INDIA	548/2026
26	D-LAA/51015/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	AJAY KUMAR SWAIN, SR. PANEL COUNSEL, GOVT. OF INDIA	

	LAA/ /	MP		549/2026
27	D-LAA/51015/2026	GENERAL MANAGER, EAST COAST RAILWAY,BHUBANESWAR	AJAY KUMAR ROY, SR. PANEL COUNSEL, GOVT. OF INDIA	
	LAA/ /	MP		550/2026
28	D-LAA/51015/2026	GENERAL MANAGER, EAST COAST RAILWAY,BHUBANESWAR	AJAY KUMAR ROY, SR. PANEL COUNSEL, GOVT. OF INDIA	
	LAA/ /	MP		551/2026
29	D-MATA/50875/2026	MINATI LENKA	RAMA KRISHNA NAIK	
	MATA/ /	MP		561/2026
30	D-MATA/50875/2026	MINATI LENKA	RAMA KRISHNA NAIK	
	MATA/ /	MP		562/2026
31	D-MATA/51171/2026	SIDDHARTH MISHRA	RUCHI RAJGARHIA	
	MATA/ /	MP		563/2026
32	D-MATA/51171/2026	SIDDHARTH MISHRA	RUCHI RAJGARHIA	
	MATA/ /	MP		564/2026
33	D-CONTC/2158/2023	JADUNATH DASH		
	CONTC/2158/2023	MP		739/2026
34	D-CONTC/41608/2026	KANCHAN PRADHAN	M/S.MR. NIRMAL CHANDRA DAS, S.DASH	
	CONTC/6125/2026	MP		740/2026
35	D-CONTC/31555/2026	PATITAPABAN DUTTA DASH	ATUL TRIPATHY	
	CONTC/4136/2026	MP		741/2026
36	D-CONTC/31555/2026	PATITAPABAN DUTTA DASH	ATUL TRIPATHY	
	CONTC/4136/2026	MP		742/2026
37	D-CONTC/50900/2026	GOBARDHAN BISWAL	ADV	
	CONTC/ /	MP		743/2026
38	D-CONTC/50905/2026	NIRANJAN BHUYAN	ADV	
	CONTC/ /	MP		744/2026
39	D-BLAPL/18985/2026	TILAK AGRAWALLA	LALITENDU MISHRA	
	BLAPL/7028/2026	MP		769/2026
40	D-BLAPL/26635/2026	SETURAM HANS @ BANTI	BINAPANI DWIBEDY	
	BLAPL/9410/2026	MP		770/2026
41	D-BLAPL/32808/2026	SUMAN NANDA @ SUMAN KUMAR NANDA	DILLIP KUMAR PRADHAN	
	BLAPL/11423/2026	MP		771/2026
42	D-BLAPL/20632/2026	ASISH KUMAR DIGAL		
	BLAPL/7117/2026	MP		772/2026
43	D-BLAPL/19094/2026	AYAN NANDI		
	BLAPL/6662/2026	MP		773/2026
44	D-BLAPL/22803/2026	PRABHAKAR MUDULI	MANORANJAN DAS	
	BLAPL/7967/2026	MP		774/2026
45	D-BLAPL/23391/2026	CHANDAN PANDA		
	BLAPL/8030/2026	MP		775/2026
46	D-BLAPL/30406/2026	SALIMUDDIN KHAN	BIJAY KUMAR BEHERA	
	BLAPL/10429/2026	MP		776/2026
47	D-CRLREV/32984/2026	RAMESWAR SINGH @ TUNU @ RAMESWAR SINGH	SRIKANTA DWIBEDI	
	CRLREV/ /	MP		1234/2026
48	D-CRLREV/32984/2026	RAMESWAR SINGH @ TUNU @ RAMESWAR SINGH	SRIKANTA DWIBEDI	
	CRLREV/ /	MP		1235/2026
49	D-CRLREV/32984/2026	RAMESWAR SINGH @ TUNU @ RAMESWAR SINGH	SRIKANTA DWIBEDI	
	CRLREV/ /	MP		1236/2026
50	D-CRLREV/619/2023	ARVIND AGRAWAL	ANIRUDHA DAS	
	CRLREV/619/2023	MP		1237/2026
51	D-CRLREV/80/2023	BALARAM MALLICK		
	CRLREV/80/2023	MP		1238/2026
52	D-CRLREV/33064/2026	GANGADHAR NAG	SISIRA PANIGRAHI	
	CRLREV/ /	MP		1239/2026
53	D-RSA/15939/2026	JAMUNA BEWA	JYOTI RANJAN DEO	
	RSA/197/2026	MP		1556/2026
54	D-RSA/15939/2026	JAMUNA BEWA	JYOTI RANJAN DEO	
	RSA/197/2026	MP		1557/2026
55	D-RSA/320/2025	MIRZA HANAN BEIG	SAMVIT MOHANTY	
	RSA/10/2025	MP		1558/2026
56	D-RSA/474/2023	SANJU BEHERA	BISWA PRAKASH DHAL	
	RSA/474/2023	MP		1559/2026
57	D-RSA/43468/2026	SK. ZAHURUL ISLAM	SOUMYA MISHRA	
	RSA/492/2026	MP		1560/2026

58	D-RSA/17940/2025	SAMIRKA PRASAD JAISWAL	DIPTI RANJAN BHOKTA	
	RSA/228/2025	MP		1561/2026
59	D-RSA/50854/2026	SANTOSH NAIK	SANJAY KUMAR PATTANAIK	
	RSA/ /	MP		1562/2026
60	D-RSA/17940/2025	SAMIRKA PRASAD JAISWAL	DIPTI RANJAN BHOKTA	
	RSA/228/2025	MP		1563/2026
61	D-RSA/24218/2026	SIRILA SATISH KUMAR	DIBYAJYOTI SAHOO	
	RSA/ /	MP		1564/2026
62	D-RSA/50891/2026	GORIMANI MALI	SURYA MOHAPATRA	
	RSA/ /	MP		1565/2026
63	D-RSA/5766/2025	TUSHAR RANJAN BISWAL	UPENDRA KUMAR SAMAL	
	RSA/80/2025	MP		1566/2026
64	D-RSA/8/2020	SUKADEVA MOHANTA	DEBAKANTA MOHANTY, SUMITRA MOHANTY	
	RSA/8/2020	MP		1567/2026
65	D-RSA/8/2020	SUKADEVA MOHANTA	DEBAKANTA MOHANTY	
	RSA/8/2020	MP		1568/2026
66	D-RSA/9713/2025	BIJAYA KUMAR SATAPATHY @ PUROHIT	DHANANJAYA MUND	
	RSA/137/2025	MP		1569/2026
67	D-RSA/51007/2026	SAHEBA SABAR	DEBABRATA DASH	
	RSA/ /	MP		1570/2026
68	D-RSA/51007/2026	SAHEBA SABAR	DEBABRATA DASH	
	RSA/ /	MP		1571/2026
69	D-RSA/51027/2026	GOURANGA CHARAN NANDA	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1572/2026
70	D-RSA/51082/2026	SANTOSH KUMAR DASH	PRONOY MOHANTY	
	RSA/ /	MP		1573/2026
71	D-RSA/3923/2026	MADNADEVI SIPKA	AMIT KUMAR NATH	
	RSA/79/2026	MP		1574/2026
72	D-ABLAPL/26434/2026	BILUA @ RAJU BIVHAR		
	ABLAPL/10369/2026	MP		1862/2026
73	D-ABLAPL/11584/2024	BIBHUTI BHUSAN BEHERA	RAJAKISHORE SAHOO	
	ABLAPL/4562/2024	MP		1863/2026
74	D-ABLAPL/27950/2026	PRADEEP KUMAR PANDA		
	ABLAPL/10867/2026	MP		1864/2026
75	D-ABLAPL/1200/2026	SANU LIMA		
	ABLAPL/511/2026	MP		1865/2026
76	D-ABLAPL/26492/2026	BAILOCHAN BARIK		
	ABLAPL/10270/2026	MP		1866/2026
77	D-ABLAPL/33629/2025	PRAKASH JENA	BISWAPRIYA SAHOO	
	ABLAPL/12969/2025	MP		1867/2026
78	D-ABLAPL/29184/2026	PRASANTA KUMAR MOHANTA		
	ABLAPL/11678/2026	MP		1868/2026
79	D-ABLAPL/27448/2026	BINA PRADHAN @ BINAPANI PRADHAN		
	ABLAPL/10749/2026	MP		1869/2026
80	D-CMP/50714/2026	PANKAJINI JENA	BISWAJIT MOHAPATRA	
	CMP/ /	MP		2093/2026
81	D-CMP/50744/2026	ARATI HARESH KUMAR ADWANI	PABITRA KUMAR NAYAK	
	CMP/ /	MP		2094/2026
82	D-CMP/50832/2026	SARIKA SARANGI	RAMDAS ACHARY	
	CMP/ /	MP		2095/2026
83	D-CMP/50843/2026	ISWAR SASMAL	SUBRAT KUMAR NAYAK	
	CMP/ /	MP		2096/2026
84	D-CMP/50859/2026	SATYABAN PATRA	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2097/2026
85	D-CMP/50952/2026	PALWAN KOLO @ KOLHO	ALOK KUMAR PANDA	
	CMP/ /	MP		2098/2026
86	D-CMP/50956/2026	KUNTALA BARIK	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		2099/2026
87	D-CMP/16270/2026	PRATIBHA PUROHIT		
	CMP/677/2026	MP		2100/2026
88	D-CMP/38358/2026	B. @ BHENDI TRIPATI PATRA	MOHAMMED FARADISH	
	CMP/1439/2026	MP		2101/2026
89	D-CMP/51057/2026	CHINMAYA KUMAR SAHOO	LAKSHMAN MISHRA	

	CMP/ /	MP		2102/2026
90	D-CMP/51131/2026	CHAKRADHAR SAHOO @ CHAKRA	BIBHUTI BHUSAN SWAIN	
	CMP/ /	MP		2103/2026
91	D-CMP/51148/2026	DHIREN KUMAR DASH	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2104/2026
92	D-MACA/6694/2025	BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	
	MACA/231/2025	MP		2361/2026
93	D-MACA/6694/2025	BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	
	MACA/231/2025	MP		2362/2026
94	D-MACA/6694/2025	BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	
	MACA/231/2025	MP		2363/2026
95	D-MACA/54868/2024	DAMBARUDHAR TUDU	PRADEEP KUMAR MISHRA	
	MACA/32/2025	MP		2364/2026
96	D-MACA/54868/2024	DAMBARUDHAR TUDU	PRADEEP KUMAR MISHRA	
	MACA/32/2025	MP		2365/2026
97	D-MACA/54868/2024	DAMBARUDHAR TUDU	PRADEEP KUMAR MISHRA	
	MACA/32/2025	MP		2366/2026
98	D-MACA/19001/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL		
	MACA/672/2025	MP		2367/2026
99	D-MACA/32387/2025	THE ASST. MANAGER, RELIANCE GENERAL INSURANCE CO	SUBRAT PATTNAIK	
	MACA/1259/2025	MP		2368/2026
100	D-MACA/617/2014	BHAIRAB PRADHAN	M/S.ANTARYAMI DASH	
	MACA/617/2014	MP		2369/2026
101	D-MACA/768/2015	SUNDARSAN DASH	M/S.BINAYAK PR.MOHANTY	
	MACA/768/2015	MP		2370/2026
102	D-MACA/38669/2026	THE D.M., ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	ADVOCATE, SAMBALPUR	
	MACA/ /	MP		2371/2026
103	D-MACA/26600/2026	THE ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	ADVOCATE, SAMBALPUR	
	MACA/ /	MP		2372/2026
104	D-MACA/50958/2026	SAROJINI MOHARANA	BIDHUBHUSANA MOHAPATRA	
	MACA/ /	MP		2373/2026
105	D-MACA/50957/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,	ADVOCATE, SUNDARGARH	
	MACA/ /	MP		2374/2026
106	D-MACA/50958/2026	SAROJINI MOHARANA	BIDHUBHUSANA MOHAPATRA	
	MACA/ /	MP		2375/2026
107	D-MACA/50962/2026	THE ORIENTAL GENERAL INSURANCE COMPANY LTD., SA	ADVOCATE, SAMBALPUR	
	MACA/ /	MP		2376/2026
108	D-MACA/50969/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMP	ASSURANCE COMPANY LTD., BERHAMPUR	
	MACA/ /	MP		2377/2026
109	D-MACA/50971/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO LTD., S	ADVOCATE, SAMBALPUR	
	MACA/ /	MP		2378/2026
110	D-MACA/50976/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMP	ASSURANCE COMPANY LTD., BERHAMPUR	
	MACA/ /	MP		2379/2026
111	D-MACA/50982/2026	TATA AIG GENERAL INSURANCE CO.LTD., BBSR	ABBAS ALI KHAN	
	MACA/ /	MP		2380/2026
112	D-MACA/50986/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM MS GENERAL	ADVOCATE, BHUBANESWAR	
	MACA/ /	MP		2381/2026
113	D-MACA/50994/2026	LEGAL MANAGER, EDELWEISS GENERAL INSURANCE CO.	ADVOCATE, BBSR	
	MACA/ /	MP		2382/2026
114	D-MACA/50996/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM MS GENERAL	ADVOCATE, BHUBANESWAR	
	MACA/ /	MP		2383/2026
115	D-MACA/51004/2026	M/S. ORIENTAL INSURANCE CO. LTD., BALASORE	ABBAS ALI KHAN	
	MACA/ /	MP		2384/2026
116	D-MACA/51012/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	ADVOCATE, BBSR	
	MACA/ /	MP		2385/2026
117	D-MACA/51024/2026	SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	ABBAS ALI KHAN	
	MACA/ /	MP		2386/2026
118	D-MACA/51031/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE	ADVOCATE, BBSR	
	MACA/ /	MP		2387/2026
119	D-MACA/51038/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO LTD.,	ADVOCATE, BBSR	
	MACA/ /	MP		2388/2026
120	D-MACA/51047/2026	HDFC ERGO G.I.C. LTD. (LEGAL CELL), CUTTACK	ABBAS ALI KHAN	
	MACA/ /	MP		2389/2026

121	D-MACA/51058/2026	HDFC ERGO GENERAL INSURANCE CO.LTD. & ANOTHER	D. BALAKRISHNAN	
	MACA/ /	MP		2390/2026
122	D-MACA/51062/2026	MANAGER (LEGAL), M/S. SRIRAM GENERAL INSURANCE CO.LTD., BBSR	ADITYA KUMAR	
	MACA/ /	MP		2391/2026
123	D-MACA/51098/2026	BHAGIRATHI MAHANTA	DURGA CHARAN DEY	
	MACA/ /	MP		2392/2026
124	D-MACA/51098/2026	BHAGIRATHI MAHANTA	DURGA CHARAN DEY	
	MACA/ /	MP		2393/2026
125	D-MACA/51104/2026	ANITA BARIK	DURGA CHARAN DEY	
	MACA/ /	MP		2394/2026
126	D-MACA/51112/2026	ANITA BARIK	DURGA CHARAN DEY	
	MACA/ /	MP		2395/2026
127	D-MACA/51112/2026	ANITA BARIK	DURGA CHARAN DEY	
	MACA/ /	MP		2396/2026
128	D-MACA/51120/2026	SURAJ PRAKASH PANDA	HEMANT KUMAR MUND	
	MACA/ /	MP		2397/2026
129	D-MACA/50926/2026	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO.LTD.	SASHI KUMAR SARANGI	
	MACA/ /	MP		2398/2026
130	D-CRLA/411/2021	UTTAM UPADHYAYA	N.N.MOHAPATRO	
	CRLA/411/2021	MP		2698/2026
131	D-CRLA/9894/2025	SINGANA KALAKA	M/S.	
	CRLA/401/2025	MP		2699/2026
132	D-CRLA/423/2023	TULIA@NIGAMANANDA JENA	DEVASHIS PANDA	
	CRLA/423/2023	MP		2700/2026
133	D-CRLA/32978/2026	SACHINDRA NATH	ARIJEET MISHRA	
	CRLA/ /	MP		2701/2026
134	D-CRLA/32978/2026	SACHINDRA NATH	ARIJEET MISHRA	
	CRLA/ /	MP		2702/2026
135	D-CRLA/622/2025	VIBHUTEE KUMAR GUPTA	PUSPAMITRA MOHAPATRA	
	CRLA/60/2025	MP		2703/2026
136	D-CRLA/154/2023	E.JITENDRA REDDY	NRUSINGHA NANDA MAHAPATRA	
	CRLA/154/2023	MP		2704/2026
137	D-CRLA/8239/2025	KHILO RANJU@CHANTI@BISHANT@BINOD@BASANTA	PRASANTA KUMAR JENA	
	CRLA/482/2025	MP		2705/2026
138	D-CRLA/21227/2025	GAMELI CHINNA RAO@SANTU@ KHILLARI@BASANTA@KILLO	PRASANTA KUMAR SENA	MOHAN RAO @ PULLEYA MELAKA
	CRLA/900/2025	MP		2706/2026
139	D-CRLA/33016/2026	BIJAY KUMAR PANDA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2707/2026
140	D-CRLA/33016/2026	BIJAY KUMAR PANDA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2708/2026
141	D-CRLMC/32903/2026	SRIKRISHNA PRADHANI	MAHES DAS	
	CRLMC/ /	MP		3008/2026
142	D-CRLMC/23605/2025	PABITRA KUMAR BEDANTA	SAIBRATA RATH	
	CRLMC/3021/2025	MP		3009/2026
143	D-CRLMC/28296/2026	M/S. DWARIKANATH BAGHEL		
	CRLMC/3370/2026	MP		3010/2026
144	D-CRLMC/29724/2026	MOHAMMAD IRSHAD	BISWARANJAN DALAI	
	CRLMC/3629/2026	MP		3011/2026
145	D-CRLMC/32939/2026	RAM SHANKAR KHAMARI	HIMANSHU SEKHAR MISHRA	
	CRLMC/3982/2026	MP		3012/2026
146	D-CRLMC/5336/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	
	CRLMC/623/2026	MP		3013/2026
147	D-CRLMC/32751/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	
	CRLMC/3952/2026	MP		3014/2026
148	D-CRLMC/32953/2026	SRIKANTA KUMAR ROUT	ANIRUDHA DAS	
	CRLMC/ /	MP		3015/2026
149	D-CRLMC/32955/2026	PRASANTA KUMAR ROUT	ANIRUDHA DAS	
	CRLMC/ /	MP		3016/2026
150	D-CRLMC/32958/2026	RATAN @ RATNAKAR BEHERA	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3017/2026
151	D-CRLMC/32976/2026	MALAYA PRADHAN	AMITAV TRIPATHY	
	CRLMC/ /	MP		3018/2026
152	D-CRLMC/32989/2026	PRAMOD KUMAR SAHU	HIMANSHU SEKHAR MISHRA	

	CRLMC/ /	MP		3019/2026
153	D-CRLMC/32993/2026	MOSHA MAJHI@MOSA MAJHI	DUSHMANTA SAHOO	
	CRLMC/ /	MP		3020/2026
154	D-CRLMC/33026/2026	SUBHENDU KUMAR PRADHAN	SANJIB MOHANTY	
	CRLMC/ /	MP		3021/2026
155	D-CRLMC/33057/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	
	CRLMC/ /	MP		3022/2026
156	D-CRLMC/33057/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	
	CRLMC/ /	MP		3023/2026
157	D-CRLMC/33095/2026	SHIVAM SONI	SOUMYA RANJAN DAS	
	CRLMC/ /	MP		3024/2026
158	D-CRLMC/33101/2026	M/S. GOLDENLAND DEVELOPERS LTD., NEW DELHI	AWANI KUMAR MISHRA	
	CRLMC/ /	MP		3025/2026
159	D-CRLMC/33101/2026	M/S. GOLDENLAND DEVELOPERS LTD., NEW DELHI	AWANI KUMAR MISHRA	
	CRLMC/ /	MP		3026/2026
160	D-CRLMC/33103/2026	SRIKANT RANA @ BALI	JAYDEEP PAL	
	CRLMC/ /	MP		3027/2026
161	D-CRLMC/33106/2026	PITA @PITABASA SAHU	AMIT KUMAR NATH	
	CRLMC/ /	MP		3028/2026
162	D-WA/50683/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3267/2026
163	D-WA/50683/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3268/2026
164	D-WA/50784/2026	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD., BHUBANESWAR	ANURODH MOHANTY	
	WA/1448/2026	MP		3269/2026
165	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3270/2026
166	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3271/2026
167	D-WA/50809/2026	SALIMA ROUT	KARUNAKAR RATH	
	WA/ /	MP		3272/2026
168	D-WA/50809/2026	SALIMA ROUT	KARUNAKAR RATH	
	WA/ /	MP		3273/2026
169	D-WA/50809/2026	SALIMA ROUT	KARUNAKAR RATH	
	WA/ /	MP		3274/2026
170	D-WA/50685/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3275/2026
171	D-WA/50685/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3276/2026
172	D-WA/1382/2023	JAKUB BARIK	BISWABIHARI MOHANTY	
	WA/1382/2023	MP		3277/2026
173	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3278/2026
174	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3279/2026
175	D-WA/50894/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3280/2026
176	D-WA/50894/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3281/2026
177	D-WA/50894/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3282/2026
178	D-WA/50906/2026	KESHAB CHANDRA JENA	ANUP KUMAR MOHAPATRA	
	WA/ /	MP		3283/2026
179	D-WA/50913/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3284/2026
180	D-WA/50913/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3285/2026
181	D-WA/50913/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3286/2026
182	D-WA/50935/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3287/2026
183	D-WA/50935/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3288/2026

184	D-WA/50935/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3289/2026
185	D-WA/50897/2026	BASANTA KUMAR SAHOO	RAMAKRISHNA BISOI	
	WA/ /	MP		3290/2026
186	D-WA/24134/2026	BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	GYANARANJAN MAHAPATRA	
	WA/ /	MP		3291/2026
187	D-WA/51017/2026	SARAT CHANDRA SAMAL	MANORANJAN MISHRA	
	WA/ /	MP		3292/2026
188	D-WA/51017/2026	SARAT CHANDRA SAMAL	MANORANJAN MISHRA	
	WA/ /	MP		3293/2026
189	D-WA/51042/2026	BOARD OF DIRECTORS OF ODISHA GRAMEEN BANK, BHUBANESWAR	SATYABRATA MOHANTY	
	WA/ /	MP		3294/2026
190	D-WA/51042/2026	BOARD OF DIRECTORS OF ODISHA GRAMEEN BANK, BHUBANESWAR	SATYABRATA MOHANTY	
	WA/ /	MP		3295/2026
191	D-WA/51187/2026	SADANANDA NAYAK	SARADA DASH	
	WA/ /	MP		3296/2026
192	D-WA/51237/2026	SADANANDA NAYAK	SARADA DASH	
	WA/ /	MP		3297/2026
193	D-WP(C)/50674/2026	SHRADDHAKARA SAI	IN PERSON	
	WP(C)/ /	MP		20808/2026
194	D-WP(C)/35393/2026	SHREE K.THIRUMOOLAR	SAIBRATA RATH	
	WP(C)/24891/2026	MP		20809/2026
195	D-WP(C)/50680/2026	MR.SURYA KANTA NANDA	GOPABANDHU DASH	
	WP(C)/ /	MP		20810/2026
196	D-WP(C)/50675/2026	SHAKTI PRASAD ACHARYA	ER.DEBASHISHA HOTA	
	WP(C)/ /	MP		20811/2026
197	D-WP(C)/50691/2026	BINOD BEHARI MOHANTY	JYOTI PATNAIK	
	WP(C)/ /	MP		20812/2026
198	D-WP(C)/50695/2026	RISHIKANT NAYAK	JYOTI PATNAIK	
	WP(C)/ /	MP		20813/2026
199	D-WP(C)/46885/2026	RAJESH PRADHAN	DR.PURUSOTTAM CHULI	
	WP(C)/32451/2026	MP		20814/2026
200	D-WP(C)/50692/2026	SUMAN CHHUALSINGH	SRINIVAS MOHANTY	
	WP(C)/ /	MP		20815/2026
201	D-WP(C)/50696/2026	NALINI NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20816/2026
202	D-WP(C)/50699/2026	SASMITA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20817/2026
203	D-WP(C)/50697/2026	RANJU NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20818/2026
204	D-WP(C)/50703/2026	RATI DEI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20819/2026
205	D-WP(C)/50705/2026	REKHA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20820/2026
206	D-WP(C)/50710/2026	TABU NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20821/2026
207	D-WP(C)/50708/2026	SUSAMA NAYAK @ SUSAMA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20822/2026
208	D-WP(C)/50713/2026	PRAMILA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20823/2026
209	D-WP(C)/50720/2026	RAMA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20824/2026
210	D-WP(C)/50721/2026	SARASWATI JENA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20825/2026
211	D-WP(C)/50716/2026	SOURI NAYAK@SOURI NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20826/2026
212	D-WP(C)/50725/2026	JHARANA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20827/2026
213	D-WP(C)/50731/2026	SUNITA MRUDANGIA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20828/2026
214	D-WP(C)/50732/2026	SASMITA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20829/2026
215	D-WP(C)/50739/2026	KABERI NAIK	KSHIROD KUMAR ROUT	

	WP(C)/ /	MP		20830/2026
216	D-WP(C)/50746/2026	MADHUSMITA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20831/2026
217	D-WP(C)/50745/2026	SARASWATI NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20832/2026
218	D-WP(C)/50748/2026	MAMATA NAIK@MAMATA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20833/2026
219	D-WP(C)/50760/2026	SANJU DEI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20834/2026
220	D-WP(C)/50771/2026	ABHIMANYU ROUT	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20835/2026
221	D-WP(C)/50780/2026	PRAFULLA CHANDRA SAMAL	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20836/2026
222	D-WP(C)/50787/2026	ANANTA KISHORE SAMAL	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20837/2026
223	D-WP(C)/50792/2026	PRAFULLA KUMAR MALIK	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20838/2026
224	D-WP(C)/46301/2026	SALONI ENTERPRISES, CUTTACK	SAIBRATA RATH	
	WP(C)/32345/2026	MP		20839/2026
225	D-WP(C)/50793/2026	KARUNAKAR PRADHAN	GOPABANDHU DASH	
	WP(C)/ /	MP		20840/2026
226	D-WP(C)/50799/2026	SOBHA DEI	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20841/2026
227	D-WP(C)/50803/2026	BASANTI SAMAL	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		20842/2026
228	D-WP(C)/50805/2026	SHREE DADHIBAMAN JEW BIJE, DHAULI, TUSAR KU	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		20843/2026
229	D-WP(C)/50811/2026	SHREE DHREE JAGANNATH MAHAPRABHU BIJE, KUMARKHERA	TUSAR KUMAR MISHRA MATHA, PURI	
	WP(C)/ /	MP		20844/2026
230	D-WP(C)/50815/2026	SRIKANTA SWAIN	GIRIJA SANKAR MOHANTY	
	WP(C)/ /	MP		20845/2026
231	D-WP(C)/50817/2026	M/S.NITAANSH VINIMAY PVT.LTD., SUNDARGARH	PRAVA KISHORE HARICHANDAN	
	WP(C)/ /	MP		20846/2026
232	D-WP(C)/50818/2026	M/S SHRI GANAPATI ORES AND ISPAT PVT. LTD., SUNDARGARH	PRAVA KISHORE HARICHANDAN	
	WP(C)/ /	MP		20847/2026
233	D-WP(C)/50820/2026	NAKKA MOHANBABU	SAMEER KUMAR DAS	
	WP(C)/ /	MP		20848/2026
234	D-WP(C)/50822/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		20849/2026
235	D-WP(C)/50824/2026	AMAR KUMAR DASH	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		20850/2026
236	D-WP(C)/50823/2026	M/S GLOBETECH INTERNATIONAL, SUNDARGARH	ARJUN CHANDRA MOHANTY	
	WP(C)/35154/2026	MP		20851/2026
237	D-WP(C)/50826/2026	SUDHANSHU SEKHAR PATRA	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		20852/2026
238	D-WP(C)/50831/2026	M/S.KSHIPRA CONSUMER MARKETING PVT. LTD., SUNDERGARH	PRAVA KISHORE HARICHANDAN	
	WP(C)/ /	MP		20853/2026
239	D-WP(C)/50830/2026	RANJEET GUPTA@RANJEET KUMAR GUPTA	BARAJA PRASANNA DAS	
	WP(C)/ /	MP		20854/2026
240	D-WP(C)/50543/2026	LINGARAJ SAHU	RAKESH KUMAR DAS	
	WP(C)/34952/2026	MP		20855/2026
241	D-WP(C)/50834/2026	UNION OF INDIA	MILLON KUMAR	
	WP(C)/ /	MP		20856/2026
242	D-WP(C)/24825/2026	JAY PRAKASH SAHOO	SAMVIT MOHANTY	
	WP(C)/17848/2026	MP		20857/2026
243	D-WP(C)/29864/2025	RASHMI RANJAN DAS	NALINI KANTA DASH	
	WP(C)/20989/2025	MP		20858/2026
244	D-WP(C)/49703/2026	M/S YASUJA TRANSLOGISTICS LLP, ANGUL	SOURAV SUMAN BHUYAN	
	WP(C)/34352/2026	MP		20859/2026
245	D-WP(C)/44780/2026	SHYAM SUNDAR NAYAK	SATYA RANJAN PATI	
	WP(C)/30863/2026	MP		20860/2026
246	D-WP(C)/44994/2026	KHAGESWAR BEHERA	PANKAJ KUMAR SAHOO	
	WP(C)/31054/2026	MP		20861/2026

247	D-WP(C)/21177/2025	BHARAT SHA	SOUMYA MISHRA	
	WP(C)/16787/2025	MP		20862/2026
248	D-WP(C)/50857/2026	M/S HARI PRASAD AGARWAL, BARGARH	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		20863/2026
249	D-WP(C)/21177/2025	BHARAT SHA	SOUMYA MISHRA	
	WP(C)/16787/2025	MP		20864/2026
250	D-WP(C)/50860/2026	PRAVATI RATHA	DURGESH NARAYAN RATH	
	WP(C)/35146/2026	MP		20865/2026
251	D-WP(C)/50861/2026	BASTAV CHOUDHURY	DEVASHIS PANDA	
	WP(C)/35197/2026	MP		20866/2026
252	D-WP(C)/50861/2026	BASTAV CHOUDHURY	DEVASHIS PANDA	
	WP(C)/35197/2026	MP		20867/2026
253	D-WP(C)/50865/2026	ANJALI MALLICK @ RAY	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		20868/2026
254	D-WP(C)/7771/2026	ODISHA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	AMITAV TRIPATHY	
	WP(C)/6384/2026	MP		20869/2026
255	D-WP(C)/50868/2026	VINOD KUMAR SARAOGI	PRATIK DASH	
	WP(C)/ /	MP		20870/2026
256	D-WP(C)/50871/2026	M/S ATLAS PVC PIPES LTD., CUTTACK	LALITENDU MISHRA	
	WP(C)/35174/2026	MP		20871/2026
257	D-WP(C)/50874/2026	BIMALA NAYAK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20872/2026
258	D-WP(C)/50876/2026	KOUSALYA NAIK @ KAUSALYA NAIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		20873/2026
259	D-WP(C)/40498/2026	RAMA CHANDRA BEHERA	DILIP KUMAR SAHU	
	WP(C)/28742/2026	MP		20874/2026
260	D-WP(C)/50881/2026	PRASANTA MUDULI	SUNIT SAHOO	
	WP(C)/ /	MP		20875/2026
261	D-WP(C)/19337/2025	SITARAM DASH	SOUMYA SEKHAR PARIDA	
	WP(C)/13738/2025	MP		20876/2026
262	D-WP(C)/8108/2026	OMPRAKASH GUPTA	AMIYA KUMAR MISHRA	
	WP(C)/6260/2026	MP		20877/2026
263	D-WP(C)/50902/2026	BAIJAYANTI SATAPATHY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20878/2026
264	D-WP(C)/50909/2026	CHITTA RANJAN MAHAPATA	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		20879/2026
265	D-WP(C)/50910/2026	HRUSIKESH PANDA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20880/2026
266	D-WP(C)/48572/2026	KANDHA PRASAD DASH	SAPAN KUMAR PAL	
	WP(C)/33481/2026	MP		20881/2026
267	D-WP(C)/50942/2026	GURUMAHARAJ ENGICON PRIVATE LTD., BHUBANESWAR	SOUMYA SHANKAR BANERJEE	
	WP(C)/35163/2026	MP		20882/2026
268	D-WP(C)/36649/2026	PURUNAGARH GRAMA KOTHA, DEOGARH	SWAPNIL ROY	
	WP(C)/25395/2026	MP		20883/2026
269	D-WP(C)/26732/2025	HAREKRISHNA SAHOO	SUDHIR KUMAR MALLICK	
	WP(C)/18381/2025	MP		20884/2026
270	D-WP(C)/50948/2026	PRAJNA BISWAL	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		20885/2026
271	D-WP(C)/50950/2026	RAMA CHANDRA SING	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20886/2026
272	D-WP(C)/7017/2025	ARABINDA DAS	SOUMYA MISHRA	
	WP(C)/5485/2025	MP		20887/2026
273	D-WP(C)/45065/2026	DHANESWAR ROUT	SAKTI KUMAR SENAPATI	
	WP(C)/32022/2026	MP		20888/2026
274	D-WP(C)/25443/2025	JANAKIBALLAVA PANDA	DAYANANDA MOHAPATRA, GYANA RANJAN MAHAPATRA	
	WP(C)/18455/2025	MP		20889/2026
275	D-WP(C)/39908/2024	ODISHA SECONDARY SPECIAL EDUCATION TEACHERS ASSOCIATION (OSSETA), PURI	UMA CHARAN MISHRA	
	WP(C)/23414/2024	MP		20890/2026
276	D-WP(C)/12314/2023	BASANTI SHARMA	AGASTI KANUNGO	
	WP(C)/12314/2023	MP		20891/2026
277	D-WP(C)/43196/2026	DIPTIMAYEE BARIK	PRASANNA KUMAR BEHERA	
	WP(C)/30309/2026	MP		20892/2026
278	D-WP(C)/50973/2026	DEBI PRASAD PATNAIK	DEEPALI MAHAPATRA	

	WP(C)/ /	MP		20893/2026
279	D-WP(C)/50975/2026	MOHAMMAD JAMAL	ALOK KUMAR PANDA	
	WP(C)/ /	MP		20894/2026
280	D-WP(C)/50988/2026	RAMA BHUYAN@MANORAMA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		20895/2026
281	D-WP(C)/48600/2026	OMC MINING WORKERS FEDERATION, OMC HOUSE, CHANDRASEKHARPUR	PRANAYA KUMAR MISHRA	ING CORPORATION CAMPUS, BHUBANESWA
	WP(C)/33923/2026	MP		20896/2026
282	D-WP(C)/50997/2026	M/S SRI SHYAM PAPER MART, CUTTACK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		20897/2026
283	D-WP(C)/51000/2026	DR.PATITAPABAN MOHANTY	AMIT PATTNAIK	
	WP(C)/ /	MP		20898/2026
284	D-WP(C)/50998/2026	BHADRAK CLUB, BHADRAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		20899/2026
285	D-WP(C)/51005/2026	SAGAR KUMAR RATH	ABINASH ROUTRAY	
	WP(C)/ /	MP		20900/2026
286	D-WP(C)/7203/2026	EDUWEB TECHNOLOGIES, BHUBANESWAR	DURGESH NARAYAN RATH	
	WP(C)/5932/2026	MP		20901/2026
287	D-WP(C)/51013/2026	SURENDRA PATRA	ABINASH ROUTRAY	
	WP(C)/ /	MP		20902/2026
288	D-WP(C)/7203/2026	EDUWEB TECHNOLOGIES, BHUBANESWAR	DURGESH NARAYAN RATH	
	WP(C)/5932/2026	MP		20903/2026
289	D-WP(C)/7194/2026	NILACHALA INSTITUTE OF COMPUTER AND	DURGESH NARAYAN RATH	TECHNOLOGY, KHURDA
	WP(C)/5965/2026	MP		20904/2026
290	D-WP(C)/7194/2026	NILACHALA INSTITUTE OF COMPUTER AND	DURGESH NARAYAN RATH	TECHNOLOGY, KHURDA
	WP(C)/5965/2026	MP		20905/2026
291	D-WP(C)/37249/2026	SIMANCHAL DAS		
	WP(C)/27923/2026	MP		20906/2026
292	D-WP(C)/51023/2026	MANAS RANJAN PANDA	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		20907/2026
293	D-WP(C)/37662/2026	DURGA PRASAD DAS		
	WP(C)/26602/2026	MP		20908/2026
294	D-WP(C)/37244/2026	U.RAJA SHEKHAR		
	WP(C)/27153/2026	MP		20909/2026
295	D-WP(C)/51028/2026	PRAKASH CHANDRA SATAPATHY	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		20910/2026
296	D-WP(C)/32364/2026	PRATAP KUMAR PRADHAN		
	WP(C)/24503/2026	MP		20911/2026
297	D-WP(C)/51029/2026	KHAGESWAR MOHANTA	ANAM CHARAN PANDA	
	WP(C)/ /	MP		20912/2026
298	D-WP(C)/49379/2026	ABHISHEK SINGH		
	WP(C)/34130/2026	MP		20913/2026
299	D-WP(C)/33814/2026	SANGITA MUDRIKA	SARAT CHANDRA DASH	
	WP(C)/23840/2026	MP		20914/2026
300	D-WP(C)/51037/2026	NARENDRA KUMAR SETHI	KABIRAJ PRADHAN	
	WP(C)/ /	MP		20915/2026
301	D-WP(C)/47833/2026	RANJIT BEHERA		
	WP(C)/33619/2026	MP		20916/2026
302	D-WP(C)/16278/2014	RAJDHANI AMBULANCE D	M/S.AJIT KU.CHOUDHURY	
	WP(C)/16278/2014	MP		20917/2026
303	D-WP(C)/33263/2026	PRAGATI SELF HELP GROUP, GANJAM	ANUPAM DASH	
	WP(C)/25037/2026	MP		20918/2026
304	D-WP(C)/51052/2026	SUDIPTA MAHAPATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		20919/2026
305	D-WP(C)/51072/2026	PRAFULLA KUMAR SAHOO	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		20920/2026
306	D-WP(C)/50978/2026	MAMI DALEI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		20921/2026
307	D-WP(C)/51086/2026	DEVI PRASAD MOHANTY	STHITI PRAGYAN SUNANDINI	
	WP(C)/ /	MP		20922/2026
308	D-WP(C)/51094/2026	MAMUNI BARIK	DEBENDRA KUMAR BEHERA	
	WP(C)/ /	MP		20923/2026
309	D-WP(C)/50419/2026	NIHAR RANJAN SAMAL	BISWARANJAN DALAI	
	WP(C)/35060/2026	MP		20924/2026

310	D-WP(C)/51097/2026	CHINMAYA KUMAR GOCHHAYAT	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		20925/2026
311	D-WP(C)/51100/2026	MADHUMITA SAHU	PRADIPTA VARMA	
	WP(C)/ /	MP		20926/2026
312	D-WP(C)/37603/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	
	WP(C)/26221/2026	MP		20927/2026
313	D-WP(C)/51114/2026	RANJAN KUMAR JENA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		20928/2026
314	D-WP(C)/50993/2026	M/S SAMIR KUMAR MOHANTY	SIDHANT DWIBEDI	
	WP(C)/ /	MP		20929/2026
315	D-WP(C)/51125/2026	RANJITA NAHAK	AJAYA KUMAR DASH	
	WP(C)/ /	MP		20930/2026
316	D-WP(C)/48493/2026	SUSHILA MOHANTY	KSHIROD KUMAR ROUT	
	WP(C)/34575/2026	MP		20931/2026
317	D-WP(C)/51127/2026	BISHIKESHAN SAHOO	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20932/2026
318	D-WP(C)/51132/2026	DHIRENDRA KUMAR SWAIN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		20933/2026
319	D-WP(C)/51133/2026	JAYADEV KHADIA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20934/2026
320	D-WP(C)/51137/2026	MAHESWAR BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		20935/2026
321	D-WP(C)/51139/2026	TAPAS KUMAR CHANDRA	SANJAY KUMAR DAS	
	WP(C)/ /	MP		20936/2026
322	D-WP(C)/51143/2026	M/S ZERO DEGREE COOLING SYSTEM PVT LTD., BHUBANESWAR	SOUMYA RANJAN SAHOO	
	WP(C)/ /	MP		20937/2026
323	D-WP(C)/42532/2026	BABRUBAHAN BHOI	DR.PURUSOTTAM CHULI	
	WP(C)/29355/2026	MP		20938/2026
324	D-WP(C)/42532/2026	BABRUBAHAN BHOI	DR.PURUSOTTAM CHULI	
	WP(C)/29355/2026	MP		20939/2026
325	D-WP(C)/51152/2026	VAROSHA DETERGENT PRIVATE LTD.,PURI	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		20940/2026
326	D-WP(C)/51159/2026	RABINDRA SAHOO	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		20941/2026
327	D-WP(C)/51167/2026	PARIKHITA SAHOO	MANAS RANJAN PRADHAN	
	WP(C)/ /	MP		20942/2026
328	D-WP(C)/51170/2026	LINGARAJ PADHAN	SOURAV DAS	
	WP(C)/ /	MP		20943/2026
329	D-WP(C)/51177/2026	MANDIR DEHURI @ MANDIRA DEHURY@PRAHENDRA DEHURY	PRAHENDRA DEHURY	
	WP(C)/ /	MP		20944/2026
330	D-WP(C)/51183/2026	SANTILATA SAMAL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		20945/2026
331	D-WP(C)/51193/2026	BABAJI NAYAK	RAJ KISHORE SWAIN	
	WP(C)/ /	MP		20946/2026
332	D-WP(C)/51203/2026	BINOD KUMAR AGARWAL	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		20947/2026
333	D-WP(C)/51207/2026	RINKULATA SAHOO	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20948/2026
334	D-WP(C)/51211/2026	SANATAN BINDHANI	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		20949/2026
335	D-WP(C)/51214/2026	MANIMALA BISOI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20950/2026
336	D-WP(C)/51216/2026	NILEDRI JANI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20951/2026
337	D-WP(C)/51218/2026	GAGAN BIHARI NAYAK	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20952/2026
338	D-WP(C)/51222/2026	LAXMI NAYAK	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20953/2026
339	D-WP(C)/51223/2026	RINA KHARA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20954/2026
340	D-WP(C)/51225/2026	PRAFULLA TANTI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		20955/2026
341	D-WP(C)/49740/2026	AMITA SASMAL	IN PERSON	

	WP(C)/35010/2026	MP		20956/2026
342	D-WP(C)/51228/2026	UNION OF INDIA	RAJESH KUMAR MAHAPATRA	
	WP(C)/ /	MP		20957/2026
343	D-WP(C)/51241/2026	BHUPESH KUMAR JAISWAL	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		20958/2026
344	D-WP(C)/51248/2026	M/S ALOKE DUTTA, KENDUJHAR	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		20959/2026
345	D-WP(C)/51213/2026	DEEPA RAY	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20960/2026
346	D-WP(C)/51217/2026	SATYAM SANITARY WORLD	SUBHAM AGRAWAL	
	WP(C)/ /	MP		20961/2026